

Joint Committee Report

In Hon'ble NGT (PB) O.A. No. 930 of 2024

Order dated 05.09.2024

In the matter of

Mahesh Patel

Vs

State of Madhya Pradesh

Committee members:

1. Sh T. Prateek Rao, [IAS], Sub Divisional officer (Revenue), Itarsi
2. Sh Sunil Kumar Meena, Sci-E, CPCB, RD, Bhopal
3. Sh Abhay Saraf, Regional Officer, MPPCB, Mandideep

Date of Visit: - 03rd October 2024

Location: – M/s Ordnance Factory Itarsi, Narmadapuram (M.P)

**Joint Committee Report
National Green Tribunal (PB)
OA 930/2024 order dated 05.09.2024**

~INDEX~

S. NO.	Particulars	Page No.
1.	Joint Committee Report in compliance of Hon'ble NGT order dated 5.9.2024 in OA 930/2024 in the matter of Mahesh Patel Vs SoMP	1-12
2.	Annexure-I Hon'ble NGT Order date 05.09.2024 in O.A. 930/2024.	13-14
3.	Annexure-II Copy of the attendance sheet of officials visited the site on 03.10.2024	15
4.	Annexure-III Copy of the Panchnama of officials visited the site on 03.10.2024.	16
5.	Annexure-IV Copy of the Ordnance factory Itarsi letter no. 4032 dated 07.10.2024	17-21
6.	Annexure-V Field photographs taken during the visit	22-33
7.	Annexure-VI Copy of the Consent to Operate issued by the MPPCB	34-40
8.	Annexure-VII Copy of the analysis report of water samples collected from Upstream & downstream of the natural drain passing through the township/colony of the Ordnance factory, Itarsi	41
9.	Annexure-VIII Copy of the analysis report of the water sample collected from one of the two ponds constructed near the Kendriya Vidyalaya	42
10.	Annexure-IX Copy of the letter dated 9.10.2024 of Chief Medical Officer stating the status of water-borne disease and the annual health report of year 2023-24	43-69
11.	Annexure-X Copy of the analysis report of the water sample collected from ETP outlet and from the drain going outside the premises of the factory	70
12.	Annexure-XI Copy of the analysis report of ground water sample collected from the factory premises	71
13.	Annexure-XII Copy of the analysis report of the Ambient Air Quality monitoring carried out in the factory premises	72
14.	Annexure-XIII Copy of the statement aapplicant Sh Mahesh Patel.	73-75

Joint Committee Report

Hon'ble National Green Tribunal (PB) vide its order dated 05.09.2024 in O.A. 930 of 2024 (Mahesh Patel V/s State of Madhya Pradesh) directed under Para 4 & 5 as:

Para 4. *From the allegations made in the complaint, we are prima-facie satisfied that a substantial question relating to environment due to implementation of enactments mentioned in Schedule 1 of NGT Act, 2010 has arisen. However, before taking any further action in the matter, we find it appropriate to obtain a Factual Report by verifying the facts. We accordingly constitute a Joint Committee comprising Madhya Pradesh State Pollution Control Board; Central Pollution Control Board; and District Magistrate, Hoshangabad.*

Para 5. *District Magistrate, Hoshangabad shall be the Nodal Agency for coordination and compliance of this order.*

Copy of the NGT order dt. 05.09.2024 is enclosed as **Annexure-I**.

In compliance of the Hon'ble NGT order dated 05.09.2024, a committee was constituted of the following officers of the respective departments and site visit to the Ordnance Factory Itarsi, District Narmadapuram was taken up on 03rd October 2024:

1. Sh T. Prateek Rao (IAS), Sub Divisional officer (Revenue), Itarsi
2. Sh Sunil Kumar Meena, Sci-E, CPCB, RD, Bhopal
3. Sh Abhay Saraf, Regional Officer, MPPCB, Mandideep

The applicant Shri Mahesh Patel was also invited by the committee & he was present on the day of visit i.e. 3rd Oct 2024. Following officials were also present during the visit:

1. Shri V. K. Singh, Joint General Manager, Ordnance Factory Itarsi Narmadapuram

2. Shri Shekhar Pandey, Assistant General Manager, Ordnance Factory Itarsi, Narmadapuram.
3. Shri Manoj Shrivastav, Junior Work Manager, Ordnance Factory Itarsi, Narmadapuram.
4. Shri Aditya Lange, Assistant Engineer (C), Regional Office, MPPCB, Mandideep, District - Raisen
5. Dr. Praveen Kothari, Junior Scientist, Regional Office, MPPCB, Mandideep, District - Raisen.
6. Shri Ravi Bharti, Junior Scientist, Regional Office, MPPCB, Mandideep, District - Raisen.

Copy of the attendance sheet & Panchnama of officials visited the site on 03.10.2024 are enclosed as **Annexure-II & III**.

1.0 Issue raised in the petition:

Following are the issues raised by the applicant in its letter petition:

i. Discharge of Untreated Effluent:

The applicant raised an issue about untreated effluent being discharged into a pond near Kendriya Vidyalaya No. 1. This effluent contains chemicals and negatively affects the local flora, fauna, and nearby residents.

ii. Groundwater Contamination:

The applicant expressed concern about the possibility of groundwater contamination due to this untreated chemical discharge. The impact on both flora and fauna, as well as the Narmada River water, is highlighted.

iii. Proximity to School:

The pond is located near the school, posing a risk to school children. Contaminated water could affect their health and well-being.

iv. Impact on Aquatic Life:

The mixing of this effluent with natural drains has consequences for aquatic life. Fish and other aquatic organisms are likely affected by this pollution.

2.0 Background of the Ordnance factory, Itarsi:

Ordnance Factory, Itarsi was established in 1979 at Kesala block, Tehsil - Itarsi, District - Narmadapuram (M.P.). This unit is engaged in manufacturing of explosive/propellant for the Indian Defence Force and

Civil Trade. As per the information provided by the representative of the Factory Sh V K Singh, Joint GM, that total factory area is 2,72,75,812 SQ Meter (2727.6 Hectare), out of which 2494.42 Ha is green belt. Initially about 4000 employees were working there but present strength reduced to approx. 1300 only. The factory is established on the lower elevation due to which many rain-fed natural drains either passes the premises or go along the boundary of the factory premises. On field survey, 06 drains were observed coming out of the plant premises, these drains majorly has flow during rainy season.

Presently, Nitro Guanidine plant, Nitro Glycerin plant, Ball powder plant and gun & artillery propellant plant are in operation. Nitrocellulose plant is under shutdown from last 03 years.

Water requirement, treatment & utilization:

The water requirement is fulfilled through Tawa river. The details of the water consumption and waste water generation are as given tabulated below:

S. No.	Purpose	Fresh water consumption (KLD)	Waste water generation (KLD)	Source of wastewater generation
1.	Boiler Feed	752.43	20.00	Boiler blowdown
2.	Cooling Purpose	20566.42	1120.00	Cooling tower blowdown
3.	Manufacturing Process	750.12	710.00	Process effluent
4.	Domestic	3009.72	840	Domestic

The daily water requirement in operation is 22MLD excluding the 3MLD requirement of the water for domestic purpose. The daily generation of process effluent is 710KLD. To treat the same an ETP of 50KL/hr i.e. 1000KLD capacity is established having treatment of pH neutralization and clarification. The treated wastewater is being utilized for in-house gardening purpose. Factory has also constructed a pucca collection tank of 800 m³ capacity and from this tank, treated effluent is pumped for plantation purpose. Cooling tower blow down & boiler blow down water is about 1140 KLD being utilized in gardening, fire-fighting and wetting

of traverse situated around explosive manufacturing unit, wetting floor and surrounding. Domestic effluent is being treated through oxidation pond.

Presently unit is using furnace oil as a fuel in the boiler houses and action for furnace oil replacement by LPG initiated by the ordnance factory Itarsi.

All the information incorporated above is as per the Ordnance factory Itarsi letter no. 4032 dated 07/10/2024 copy of letter is enclosed as **Annexure-IV**.

3.0 Observations made during the visit:

- i. The geo-graphical location of the Ordnance factory is 22.5797N, 77.8551E. Field photographs taken during visit are enclosed as **Annexure-V**. The factory has valid Consent to Operate (CTO) with validity till 31.08.2025 for the manufacturing of explosives for defence purpose. The quantity of the annual production was not disclosed being defence installation. Copy of the CTO is enclosed as **Annexure-VI**.
- ii. The committee member visited the natural rain-fed drains which are passing through the factory premises, the ponds constructed near the Kendriya Vidhyalay No. 01, the oxidation ponds constructed for treatment of domestic effluent, the process area of the factory, the effluent treatment plant and the treated effluent collection ponds to observe & assess the factual status of the issues raised in the applicant.
- iii. During visit, it was found that there are 02 main seasonal rain-fed drains, ultimately joins into a single drain and passes through the factory premises. Fishes were found in both the rain-fed drains. Water sample was collected from the upstream and downstream of this drain to assess any change in the water quality. The water quality was found to be of Category B – Outdoor Bathing. The analysis report is enclosed as **Annexure-VII**. The results are as tabulated bellow:

S.No	Parameter	Unit	Sampling Location		Remark
			Upstream of the natural	Downstream of the	

			rain fed drain	natural rain fed drain	
1	Colour	-	Dirty	Dirty	Water Quality as per IS2296-1982 found to be of Category B- Outdoor Bathing
2	Odour	-	Odourless	Odourless	
3	pH	-	7.42	7.66	
4	Chloride	mg/l	24.63	38.43	
5	Total Solids	mg/l	198	302	
6	Total Dissolved Solids	mg/l	166	248	
7	Total Suspended Solids	mg/l	32	54	
8	DO	Mg/l	5.4	5.2	
9	BOD (3 days at 27°C)	mg/l	1.9	2.4	
10	COD	mg/l	19.6	29.4	

- v. There are 02 ponds of approx. 7200 SQ MT & 3300 SQ MT area located near to Kendriya Vidyalaya No. 01 and are established in year 2016-17. These ponds were constructed for water harvesting purpose. As informed, in year 2021-22, one of the ponds was filled with the treated wastewater for utilizing it in the gardening/horticulture/plantation purpose. But the same was discontinued next year as the distance from the treatment plant to the pond was more than 1.5KMs and was not feasible. The same was verified through available satellite imaginaries. During the visit one pond that is shown with complaint was found empty and other pond was having shallow water level, majorly of rain as there was no source of other effluent/wastewater to meet this pond. Water sample was collected from the pond. The analysis report state that the water quality meets the Category B- Outdoor Bathing standard as per the IS2296-1982. The results are as tabulated below:

S.No	Parameter	Unit	Location	Remark
			Pond water	
	Turbidity	NTU	7.6	Water Quality as per IS2296-1982 found to be of Category B- Outdoor Bathing
1	Colour	-	Colorless	
2	Odour	-	Odourless	
3	pH	-	8.26	
4	Chloride	mg/l	15.76	
5	Total Solids	mg/l	174	
6	Total Dissolved Solids	mg/l	146	
7	Total Suspended Solids	mg/l	28	
8	DO	mg/l	5.8	
9	BOD (3 days at 27°C)	mg/l	1.0	
10	COD	mg/l	9.8	

Copy of the analysis report is enclosed as **Annexure-VIII**.

- vi. The committee visited the Kendriya Vidhyalay No. 1 school to ascertain any reported health related issues. The committee met Principal of the

School & discussed about any health issue arises after the pond construction near the school. It was informed that on regular basis the health check-up is being carried out of students and records were maintained. The committee gone through the available health records of the students and observed that no major water borne disease was reported. The Chief Medical Officer, Itarsi was invited to inform the committee about the health issues. It was informed that there is no reported major water-borne disease was observed among the students and in the residents of the estate premises. The Annual health report of year 2023-24 was also furnished for the same. Copy of the Annual health report is enclosed as **Annexure-IX**.

- vii. During the committee's visit to the domestic wastewater treatment facility, it was observed that the factory had established four oxidation ponds with a total capacity of 840 KLD for treating wastewater from the factory premises and colony. However, all the oxidation ponds were found to be mismanaged. The entire area was overgrown with unwanted shrubs and grasses. Additionally, no wastewater was visible due to the extensive shrub growth and the reduced volume of wastewater generated after a decrease in the number of employees (from 4000 to 1300). The factory management must take immediate steps to properly manage the oxidation ponds.
- viii. During the committee's visit to the Nitro Guanidine plant, it was noted that the plant was not operational. However, the ETP, with a capacity of 1000 KL/day, was in operation. The daily maximum effluent quantity was approximately 710 KL/day. The ETP components included an effluent collection tank, neutralization tank, caustic soda lye tank, clarifier tank, sump, 02 settling tanks, an online pH monitor, and a treated water collection tank at the perimeter. The drain which carries the treated acidic effluent after the clarifier was found damaged at few areas. The factory occupier needs to repair the drain immediately to stop any seepage/leakages of the treated effluent. Also, the treated effluent is channelized through acid proof tiled pucca drain to collection tanks from where the treated water is used in plantation. The committee observed that in absence of any stopper (Gate) there are

chances that the treated effluent discharged outside the premises. Also to have vigil over such discharge points, factory occupier need to establish Pan-Tilt-Zoom (PTZ) camaras to supervise and provide connectivity on the MPPCB server. Water samples were collected from the ETP outlet and from the nalla (drain) at the factory's end point before going outside the premises. The analysis report is as tabulated below:

S.NO.	Parameter	Unit	Sampling location		Acceptable limit as per the Consent to Operate
			ETP Outlet	Treated wastewater before going outside the factory premises	
1.	pH	-	8.54	7.19	5.5-9.0
2.	Chloride	mg/l	260.17	571.59	1000
3.	TSS	mg/l	78	116	100
4.	TDS	mg/l	836	1814	2100
5.	BOD (3 days 27°C)	mg/l	22	26	30
6.	COD	mg/l	176.4	196	250

Copy of the analysis report is enclosed as **Annexure-X**.

- ix. The water supply for the Ordnance factory, residential colony, and Kendriya Vidyalaya is sourced from the Tawa River. The factory has a water treatment plant at the Tawa River intake. Additionally, there is one bore well on the factory premises, which is reserved for emergency use. The bore well on the school premises is exclusively used for gardening and plantation purposes. Water samples of the bore wells were collected and the analysis report state that the borewell water quality is in the acceptable limits stipulated under IS: 10500:2012. The results are as tabulated below:

S.NO.	Parameter	Unit	Sampling location		Acceptable limit as per the [IS: 10500:2012]
			Borewell inside the Kendriya Vidhyalay	Borewell near main gate	
	Turbidity	NTU	0.3	0.8	1
1.	pH	-	7.16	6.61	6.5-8.5
2.	Total Alkalinity	mg/l	156	178	200
3.	Total hardness	mg/l	148	172	200
4.	Chloride	mg/l	83.76	114.31	250
5.	TDS	mg/l	342	384	500
6.	NO3-N	mg/l	0.1	0.35	45
7.	Calcium	mg/l	38.4	40.8	75
8.	Magnesium	mg/l	12.68	17.07	30

Copy of the analysis report is enclosed as **Annexure- XI**.

- x. The ambient air quality was also monitored at 03 locations viz. Near Guest house-1 (IB), Kendriya Vidyalaya and Back side of N.C. Office. The monitoring was carried out for Particulate matter (PM₁₀ & PM_{2.5}), Sulfur Di Oxide & Oxides of Nitrogen. The results are as tabulated below:

S.NO	Parameters	Unit	Monitoring Location			NAAQS,2009 (24 hourly) µg/m ³
			Guest house -1 (IB)	Kendriya Vidyalaya	Back side of N.C. Office	
1.	PM ₁₀	µg/m ³	73.36	85.57	140.29	100
2.	SO ₂	µg/m ³	BDL	BDL	16.65	80
3.	NO _x	µg/m ³	10.06	13.97	27.94	80
4.	PM _{2.5}	µg/m ³	22.25	29.87	46.12	60

Except at the Back side of N.C. Office location where PM₁₀ concentration was found exceeding the prescribed standard; at all the locations the pollutant concentration was well within the limit. Copy of the monitoring report is enclosed as **Annexure-XII**.

- xi. The committee invited Mr. Mahesh Patel to discuss the issue raised in the letter petition. Mr. Patel stated that he was unaware of any application made to the Hon'ble NGT and had not lodged any such complaint. He also clarified that the letterhead used for the complaint/application was not authentic and did not belong to their INTUC union. Mr. Mahesh Patel currently holds the position of Chairman in this union. The copy of the statement made by the Applicant Sh Mahesh Patel and the copy of the original letter head is enclosed as **Annexure-XIII**. Despite the applicant's denial of making the application, the committee deemed it prudent to assess environmental quality and verify the factual status of the issues raised in the said application.

4.0 Conclusion:

Despite the applicant's denial of making the application, the committee deemed it prudent to assess environmental quality and verify the factual status of the issues raised in the said application. The observation made during the visit states that the factory is

situated on lower elevation and there are many rain-fed natural drain which either passed through the premises or along the periphery. The water is sources from Tawa River and the water utilized in the process is treated through the ETP of 1000KLD capacity having neutralization, clarification and settling system. The treated effluent has shown the treatment as per the consent condition. However, the increasing values of TDS in the water going outside the premises reveals that the ETP need to be upgraded to Reverse Osmosis process to cater the increasing values of the TDS and to minimize the chances of direct discharge of the treated effluent outside the premises. The condition of oxidation ponds constructed for domestic waste treatment was not good and require proper management. The borewell water quality of factory premises and the Kendriya Vidhyalay was within the acceptable limits of IS: 10500:2012. The ponds which were constructed in year 2016-17 for water harvesting were visited and observed that one was filled at shallow depth with rain water however another was empty. Currently there was no pipeline observed that was used to fill up the ponds with the effluent. Factory occupier needs to ensure that no such collection system of treated wastewater is to be practiced in the name of water harvesting till it is not approved by MPPCB. The Ambient air quality was monitored at 03 locations. Except at back side of the N.C. Office where PM10 values were exceeding the prescribe norms, all other locations Air quality was under the prescribed limits. The submission of the Chief Medical Officer, Itarsi revealed that there is no major water borne disease cases reported in the students of the Kendriya Vidhyalay and resident of the estate.

5.0 Recommendation:

- i. To clean the unwanted shrubs, grasses in and around the oxidation pond to ensure effective management of the domestic wastewater. Along with this occupier need to upgrade the domestic wastewater treatment to SBR/MBBR based Sewage Treatment Plant.
- ii. To upgrade the ETP upto tertiary treatment i.e. Reverse Osmosis (RO) in

light of the increasing values of Total Dissolved Solids (TDS).

- iii. To ensure that no untreated/treated wastewater goes outside the premises after mixing with the natural rain-fed drain for this occupier need to plug all the points from where the treated/untreated wastewater meets the natural drains. The occupier needs to establish Pan-Tilt-Zoom (PTZ) camera & pH sensor on each of the 06 major drains which are going outside the premise & on ETP outlet to ensure & vigil that no effluent goes outside the premise and meets natural drain. The occupier needs to provide the connectivity to MPPCB surveillance centre.
- iv. The occupier needs to install electromagnetic flow meter at different locations to measure the quantity of daily water consumption and waste water generation.
- v. Occupier need to immediately repair the ultrasonic flow meter install at the outlet of treated water collection tank and provide the connectivity to MPPCB surveillance centre.
- vi. Occupier need to install lime bed quenching system for control of SO₂ from boiler house till the shift to cleaner fuel in place of Furnace Oil (FO). The occupier also submit the time bound action plan to shift from FO to cleaner fuel.
- vii. Occupier shall ensure that the treated effluent shall not be used for water harvesting structures without obtaining permission of MPPCB.
- viii. Occupier need to provide fencing around the ponds to avoid any accident.



(Abhay Saraf)
Regional Officer
MPPCB, Mandideep



(Sunil Kumar Meena)
Sc-E
CPCB, Bhopal



(T. Prateek Rao)
IAS, Sub Divisional Officer
(Revenue)
Itarsi, Narmadapuram

Item No.01

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.930/2024

Mahesh Patel

Applicant

Versus

State of MP

Respondent

Date of hearing: 05.09.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant(s):

Respondent(s):

ORDER

1. Mahesh Patel, President, Ayudh Nirmani Majdoor Sangh, has sent a letter petition dated 15.09.2023 which has been registered as Original Application under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act, 2010**') in exercise of *suo-moto* jurisdiction in view of law laid down by Supreme Court in ***Municipal Corporation of Greater Mumbai Vs. Ankita Singha and others, (2022) 13 SCC 401.***

2. Complainant has said that there is an Ordinance factory at Itarsi which is producing defence products i.e., major ammunition for small weapons to missiles. The said industrial unit is discharging its industrial effluent containing toxic elements and heavy metals in a water body located near Kendriya Vidyalaya No.1, Ordinance factory Itarsi. Untreated industrial unit discharged by Ordinance factory is causing

damage to environment by adversely affecting aquatic life, plants and also contaminating ground water which ultimately meets Narmada River and pollutes surface water of river Narmada. Authorities responsible for maintenance and management are not looking into the problem and continuously going ahead with their illegal activities causing damage to environment.

3. From the allegations made in the complaint, we are *prima-facie* satisfied that a substantial question relating to environment due to implementation of enactments mentioned in Schedule 1 of NGT Act, 2010 has arisen. However, before taking any further action in the matter, we find it appropriate to obtain a Factual Report by verifying the facts. We accordingly constitute a Joint Committee comprising Madhya Pradesh State Pollution Control Board; Central Pollution Control Board; and District Magistrate, Hoshangabad.

4. District Magistrate, Hoshangabad shall be the Nodal Agency for co-ordination and compliance of this order.

5. Said Committee shall visit the site, collect relevant information and submit a Factual Report within one month.

6. List for further consideration on 14.10.2024.

Sudhir Agarwal, JM

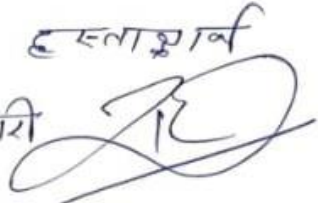









Dr. Afroz Ahmad, EM

September 05, 2024
Original Application No.930/2024
M

माननीय राष्ट्रिय हरित अधिकरण के प्रकरण क्र. OA 930/2024 (CPB) (महेश पटेल विरुद्ध महमउदेश, शासन) में पारित आदेश दिनांक 05/09/2024 .

संयुक्त समिति निरीक्षण दिनांक 03/10/2024

उपस्थिति पत्र

क्र.	नाम	पदनाम	हस्ताक्षर
1.	श्री टी. प्रतीक राव	अनुविभागीय अधिकारी (राजस्व) इटारसी	
2.	श्री सुनील शीण	वेतानिकु (ई) छे. प्र. नि. बो. भोपाल	
3.	श्री अभय सराफ	ज्येष्ठ अधिकारी म. प्र. प्र. नि. बो. मण्डीडीप	
4.	श्री आदित्य लानगे	सहायक सत्री (क.) म. प्र. प्र. नि. बो. मण्डीडीप	
5.	श्री प्रवीण खोठारी	अनिपठ वेतानिकु म. प्र. प्र. नि. बो. मण्डीडीप	
6.	श्री रवि भारती	अनिपठ वेतानिकु म. प्र. प्र. नि. बो. मण्डीडीप	
7.	श्री शिवसिंह	जे. एल. ए. छे. प्र. नि. बो. भोपाल	
8.	श्री अनिल भास्कर	जे. एल. ए. म. प्र. प्र. नि. बो. मण्डीडीप	
9.	श्री. पी. के. सिंग	संयुक्त महाप्रबंधक आयुध ठारखाना, इटारसी	श्री. कु. सिंह
10.	श्री शेरवर पाण्डे	उपमहाप्रबंधक आयुध ठारखाना, इटारसी	शेरवर पाण्डे
11.	श्री मनोज श्रीवास्तव	अनिपठ आयुध प्रबंधक आयुध ठारखाना, इटारसी	
12.	श्री महेश पटेल	परिवेशक आयुध निर्मानी इटारसी।	

पंचनामा

दि-03/10/24

स्थान:- आंडोने-सफेद
शाला

हम उपरिक्त एतद्विषयक शह तहकीन करी है कि आज दिनांक 03/10/24 को मध्य प्रदेश प्रदेश निर्माण बोर्ड के पत्र क्रमांक 3158/विद्य (NMA/CZ) प्रभिवी) क्रमांक दि 25/09/24 के पालन में आज दिनांक 03/10/24 को अनुभागीय अधिकारी शाही, ~~बोर्ड निर्देश श्री,~~ रजिस्ट्रार मजिस्ट्रेट वेंचमिक ई क्षेत्रीय प्रदेश निर्माण बोर्ड भोपाल, क्षेत्रीय शिवालय बोर्ड अधिकारी म.प्र. प्र.मि बोर्ड मण्डलीय, एतद्विषयक अधिकारी आंडोने-सफेद इलाहाबाद के सफेद टीम द्वारा शिवालय के सफेद-चू में निरीक्षण किया गया। निरीक्षण के दौरान टीम द्वारा शिवालय के बिन्दुओं का निरीक्षण किया गया। सफेद टीम को द्वारा शिवालय की मुहैया पट्टों को भी समझ में बुलाया गया। उनके द्वारा बताया गया कि उपरोक्त पत्र के साथ संलग्न शिवालय में शह नही की गई है। शिवालय जिल लैटर हेड पर भी गयी वह भी हमारे सचवा नही है। हमने अतिरिक्त शिवालय के बिन्दुओं को मुहैया पट्टों द्वारा निरीक्षण करवाया गया एत शिवालय को विलोपित किए जाने का निर्देश दिया गया। हमने अतिरिक्त मुहैया पट्टों साथ एक लिखित पत्र भी प्रस्तुत किया गया जो कि मूला पंचनामा के साथ संलग्न है।

पंचनामा को पत्र बनाया गया मध्य प्रदेश सरकार का

[Signature]
03/10/24
अध्यक्ष
आयुध निर्माण मजिस्ट्रेट
कांग्रेस इटारसी

[Signature]
03/10/24

[Signature]
(Sanit Kampano)
24/10/24

[Signature]
3/10/24 (RCMP/6)
Mandirap

[Signature]
03/10/24
R.O.M.P.C.C.
Mandirap

[Signature]
03/10/24
R.O.M.P.C.C.
Mandirap

Ordnance Factory Itarsi

Unit of Munitions India Ltd.

Govt. of India Enterprise

Ministry of Defence

Itarsi, M.P.-461122

**आयुध निर्माणी इटारसी**

म्युनिशंस इंडिया लिमिटेड की इकाई

भारत सरकार का उद्यम

रक्षा मंत्रालय

इटारसी, म.प्र.-461122

दूरभाष सं./PHONE No.07572-268510-12

Fax No.:07572-268504/563

Email ID: ofi@ord.gov.in

सं. 4032/क्यू(सीपी-एपी)/ईटी/आनिइ

दिनांक: 07.10.2024

प्रति,

क्षेत्रीय अधिकारी

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,

प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र,

मण्डीदीप जिला. रायसेन (म.प्र.)

विषय: मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड (क्षेत्रीय कार्यालय, मण्डीदीप) द्वारा, केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं अनुविभागीय अधिकारी, इटारसी के साथ दिनांक 03.10.2024 से 04.10.2024 तक आयुध निर्माणी इटारसी के निरीक्षण के सम्बंध में ।

उपरोक्त विषयांतर्गत, दिनांक 03.10.2024 से 04.10.2024 तक आयुध निर्माणी का निरीक्षण किया गया इसकी बिन्दुवार रिपोर्ट संलग्नक के साथ प्रेषित है ।

- संलग्नक: 1. Annexure -A
2. Lab Reports
3. Hospital Report

(वी.के.सिंह)

संयुक्त महाप्रबंधक
कृते मुख्य महाप्रबंधक

पंजीकृत पता : म्युनिशंस इंडिया लिमिटेड, गोला बारूद निर्माणी, खडकी, पुणे, महाराष्ट्र - 411 003

Regd. Office : Munitions India Ltd.,

Ammunition Factory, Khadki, Pune, Maharashtra - 411 003

दूरभाष सं / PHONE No. 020-25828500

Fax No. : 020-25813206

DURING THE VISIT OF MPPCB, CPCB TEAM ALONG WITH SDM ITARSI ON 03.10.2024. STATUS REPORT IS SUBMITTED AS UNDER

1. ORDNANCE FACTORY, ITARSI

(a) Brief History of Factory:

Ordnance Factory Itarsi is situated in Kesala block, Itarsi Tehsil of District Narmadapuram in the state of Madhya Pradesh. Factory has acquired Integrated Management System i.e. IMS (ISO9001:2015, ISO 14001:2015 & ISO 45001:2018) NABL Certification ISO/IEC 17025:2017, Certification, AFQMS certification ,AS9100D Aro Space Certification.

(b) Year of establishment & Purpose : O. F. Itarsi established in 1979 and engaged in manufacturing of explosive/propellant for Indian Defence Force and civil trade.

(C) Factory & State Area:

Total Factory Area : 2,72,75,812 MT²

Constructed area : 23,31,632 MT²

Green belt (available for irrigation) : 2,49,44,180 MT²

(D) Employees Strength :

Initial Employees Strength : 4000 Approx

Present Strength : 1300 Approx

2. PLANT & RAW MATERIAL CONSUMPTION DETAILS:

S.No.	Name of Raw Materials	Name of Products	Consumption of Raw Material (Per unit/ Per MT)
			During the Current Financial Year (2023-24)
1.	Acid	NC,NIGU, NG	2300 kg
2.	Bleached Cotton Linter	NC	700 kg
3.	Guanidine Nitrate	NIGU	1584 kg
4.	Glycerin	NG	500 kg

Note: NC Plant is under shut down from last 3 Years.

3. WATER BALANCE:

Water Code	WC	WWG
Boiler Feed	752.43 KLD	20 KLD Boiler Blow down
Cooling Purpose	20566.42 KLD	1120 KLD Cooling tower blow down
Mfg Process	750.12 KLD	710 KLD Process Effluent
	Total Consumption: 22068.97 KLD	Total Generation: 1850 KLD
Domestic Purpose	3009.72 KLD	840 KLD Domestic Effluent

- Note:**
1. ETP capacity 50KL /hr i.e 1000 Kld. Effluent generated from manufacturing process is being treated in ETP and utilised for vegetation purpose..
 2. Cooling tower blow down & Boiler Blow down water is being utilized for in-house gardening purpose, filling up of static water tank for fire fighting, wetting of traverse situated around explosive manufacturing unit, wetting of floor and surrounding.

4. WATER CONSUMPTION

S.No.	Name of Products	Process Water Consumption Per Unit of Product Output
		During the Financial Year(2023-24)
1.	Nitroguanidine	65 M ³ /MT
2.	Nitrocellulose	170 M ³ / MT
3.	Nitroglycerine	5.12 M ³ / MT
4.	Ball Powder	330 M ³ / MT
5.	Gun and Artillery Propellant	180 M ³ / MT
6.	Composite Propellant	Negligible

5. Utilization of treated water:

- (i) Effluent water are treated in their respective treatment plants and collected in 800 m³ tank.
- (ii) Treated water is being utilized for vegetation & cooling of the traverses of the process & storage buildings.

- 6. Furnace Oil replacement Plan :** The action for Furnace Oil replacement initiated by the Ordnance Factory Itarsi, the existing Furnace Oil will be replaced by LPG.

7. STP present status:

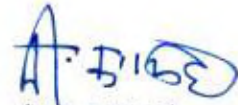
- (i) Capacity: 840 KLD
- (ii) Generation: Daily quantity of sewage generation 700KLD approx

8. Monthly Air & Water Analysis report: enclosed.**9. Pond Status:**

- (i) Purpose of Pond uses: Water harvesting
- (ii) Pond Size: 7000 m³ approx
- (iii) Date of established: 2016-2017

10. Medical Report:

- (i) OFI Hospital: Report enclosed



(V.K. SINGH)

Jt. GENERAL MANAGER
FOR CHIEF GENERAL MANAGER
ORDNANCE FACTORY ITARSI

Annexure-BPLANT STATUS DURING VISIT ON 03.10.2024

S.No.	Name of Products	Status (Running)	Justification
1.	Nitroguanidine	Partial Running	Preventive maintenance agitator, AR bricks and cooling tower minor floor work are under progress
2.	Nitrocellulose	Shut down since last 3 years	In house demand is being fulfill by the sister factory, however wettability is being done to ensure safety.
3.	Nitroglycerine	Manufacturing is not running due to non-availability of demand	Plant is being utilized average 06-08 Hrs in a week .
4.	Ball Powder	Partial running (Dry process i.e. Packing, blending & transportation)	--
5.	Gun and Artillery Propellant	Dry process running (Dry process i.e. Packing & transportation)	--
6.	Composite Propellant	Negligible	--



Discussion of joint committee members with Complainer Mr. Mahesh Patel



Discussion of joint committee members with Kendriya Vidyalaya Staff



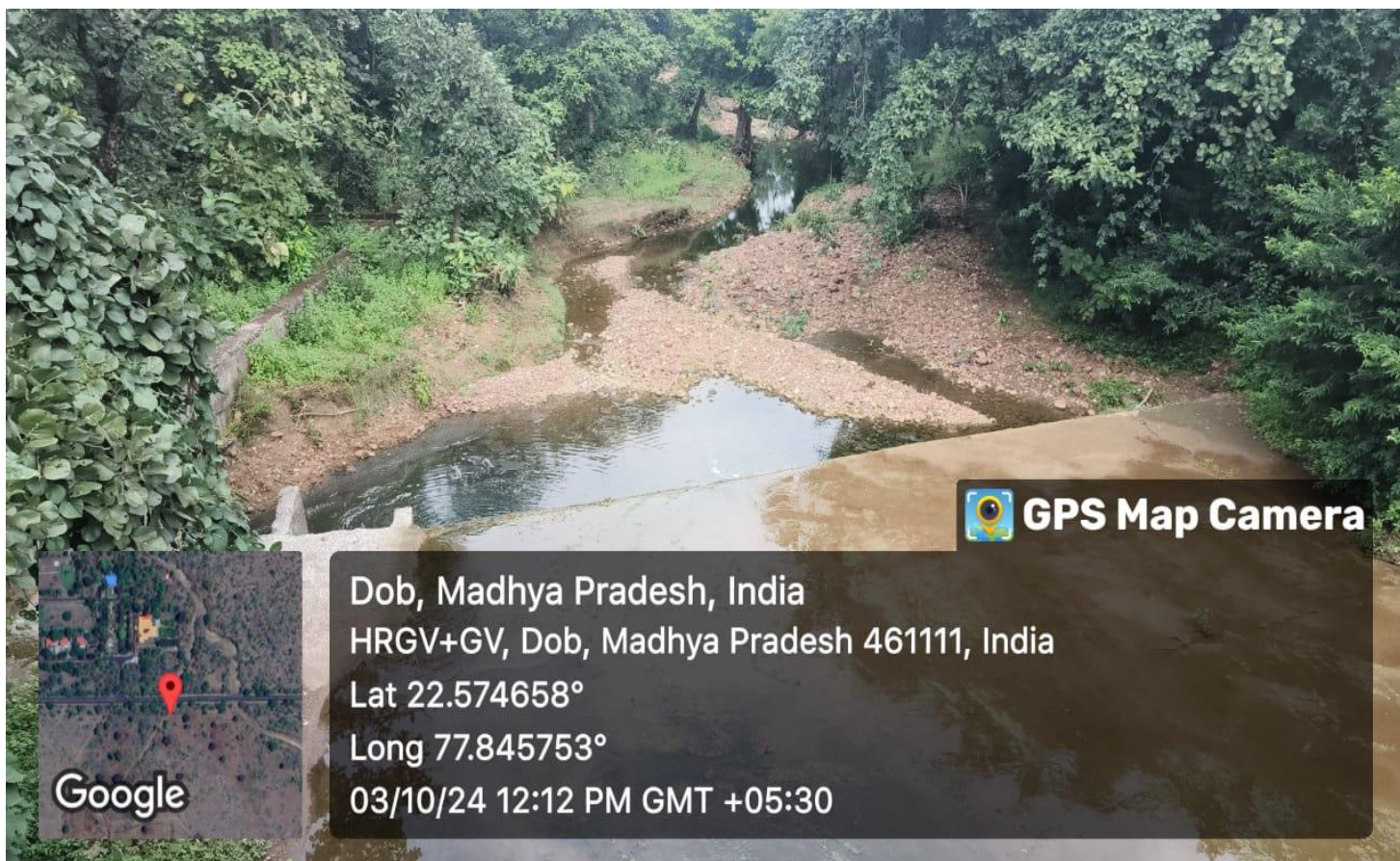
Discussion of Committee member with official of OFC



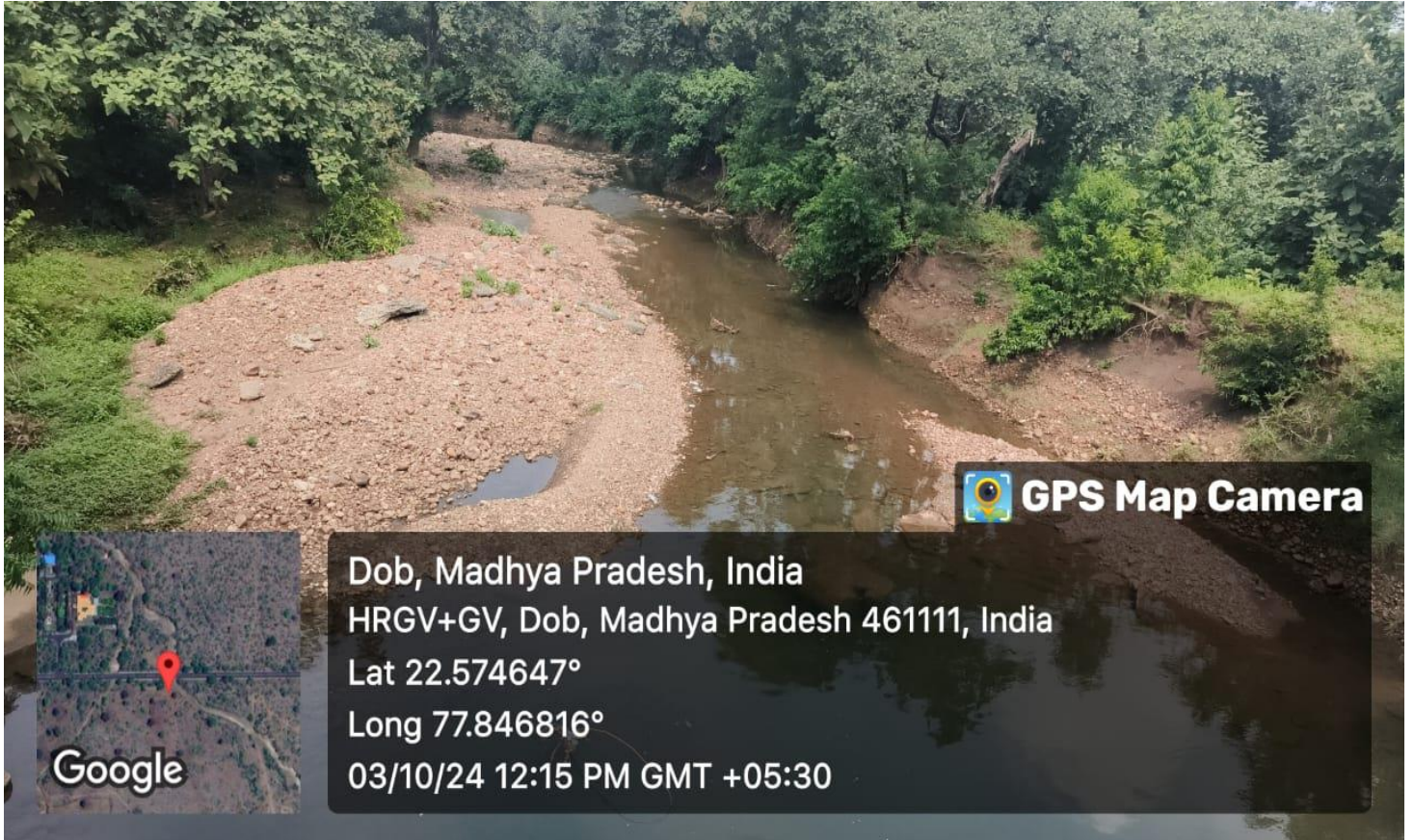
Water harvesting pond No. 1 nearby Kendriya Vidyalaya mentioned in complaint



Water harvesting Pond No. 2 filled with water



Seasonal rain-fed drain No. 1 near guest house No. 1 (IB)



Seasonal rain-fed drain No. 2 near guest house No. 1 (IB)



Seasonal rain-fed drain No. 1 & 2 meeting at this point



Treated water storage tank



Perimeter point at the end point of factory premises



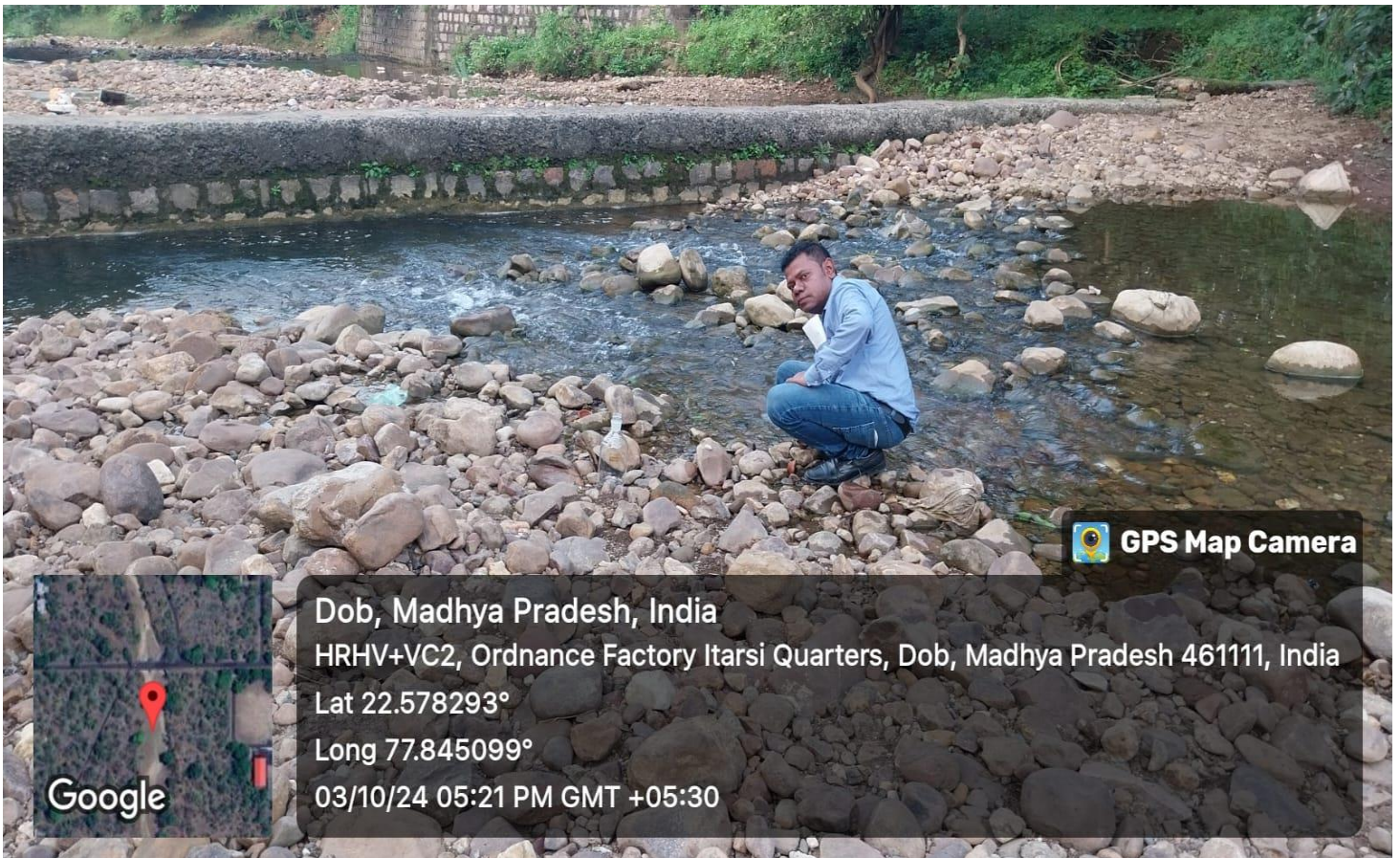
ETP Area of the plant



ETP Area of the plant



Water Sample Collected From Pond nearby Kendriya Vidyalaya



Water Sample Collected From U/s of Natural Water (Rainy Water)



Water Sample Collected From D/s of Natural Water (Rainy Water)



Bore well Water Sample Collected From Bore well no. 2 near main gate



Bore well Water Sample Collected From inside premises of Kendriya Vidyalaya



Ambient Air Monitoring near guest house no. 1 (IB)



Ambient Air Monitoring near Kendriya Vidyalaya



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

RED-LARGE

CCA-Renewal
Valid up to 31-08-2025

CONSENT NO: ***

PCB ID: 18895

Annexure-VI

Outward No:118353.19/06/2023
NO: /MPPCB/MND

Consent No:AW-58450

To,
The Occupier,
M/s. Ordnance Factory Itarsi (A unit of MoD, GoI), Hoshangabad,
Ordnance Factory Itarsi,
City : Pandri,
Dist : Hoshangabad, (MP)

Subject: Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

Ref: Your Consent to Operate Application Receipt No. 1263807 Dt. 29/05/2023 and last communication received on Dt.27/05/2023

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant renewal of consent for 02 years up to 31/08/2025, subject to the fulfillment of the terms & conditions, incorporated in the last consent no.AW 56241 outward no 115938 dt. 01/07/2022.-

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** Ordnance Factory Itarsi, Itarsi , Distt. Hoshangabad (M.P.) , Pandri, Itarsi, Hoshangabad **Latitude : 22.5797**
Longitude : 77.8515
- b. **The capital investment in Cr:** Rs. 446.50
- c. **Product & Production Capacity:**

Product	Qty / year
Manufacturing of Explosives for Defense purpose	Not disclosed being defense installation

- Note:-*
1. The management shall insure treatment of 1850 KLD industrial effluent and 840 KLD Domestic effluent to be adequately treated & effectively recycled in house or used in the campus for other beneficial purposes so that no effluent of any type is discharged outside the campus of ordnance factory Itarsi.
 2. The industry shall insure compliance of consent conditions as mentioned in consent no.AW 56241 outward no 115938 dt. 01/07/2022 & submit compliance to the Board regularly.
 3. For any change in above industry shall obtain fresh consent from the board.

The Validity of the consent is up to 31/08/2025 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- * Conditions under Water Act
- * Conditions under Air Act
- * General conditions

By the order of Chairman, MPPCB



Signature Not Verified
Digitally Signed by : Chandra Mohan Thakur IAS
Date: 19/06/2023 03:42:46 PM

CHANDRA MOHAN THAKUR
Member Secretary

(Organic Authentication on AADHAR from UIDAI Server)
TPAV # F3MYM7T73W



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

38

RED-LARGE	CCA-Renewal	Validity (A/W): 31/08/2023	CONSENT NO: ***	PCB ID: 18895
-----------	-------------	----------------------------	-----------------	---------------

Outward No:115938,01/07/2022

Consent No:AW-56241

To,
The Occupier,
M/s. Ordnance Factory
(A unit of Munitions India, Govt. of India Enterprise, MoD),
Tehsil- Itarsi & Distt. Hoshangabad (M.P.)-461122

Subject: Grant of Renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act,1974 & under section 21 of the Air (Prevention & Control of Pollution) Act,1981

Ref: Your Consent to Operate Application Receipt No. 1082563 Dt. 30/05/2022 and last communication received on Dt.26/05/2022

With reference to your above application for renewal of consent has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant renewal of consent up to **31/08/2023**, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. Location: Tal : Itarsi & Distt. Hoshangabad, Pin- 461122 (M.P.)
- b. The capital investment: Rs. 446.52 Crs
- c. Product & Production Capacity:

Product	CCA Qty / Annum
Manufacturing of Explosives for Defense purpose.	Not disclosed being defense installation

- Note:-**
1. For any change in above industry shall obtain fresh consent from the board.
 2. This renewal of consent may not be taken as proof that industry has not violated any pollution control laws in past.
 3. Unit shall install lime bed quenching system for control of generated SO2 & Shift to cleaner fuel in time bound manner as use of FO as fuel is now restricted.
 4. Unit is having consent of the Board to generate;20 KLD Boiler Blow down, 1120 KLD Cooling Tower blow down, 710 KLD Process effluent & 840 KLD Domestic effluent. It shall be ensured that all these effluents are adequately treated & effectively recycled in house or used in the campus for other beneficial purposes so that no effluent of any type is discharged outside the campus of ordnance factory Itarsi.

The Validity of the consent is up to **31/08/2023** and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office **6 months before expiry of the consent**. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- * Conditions under Water Act
- * Conditions under Air Act
- * General conditions



Signature Not Verified
Digitally Signed by : A. A
Mishra, Member Secretary
Date: 01/07/2022 06:13:17 PM

ACHYUT ANAND MISHRA
Member Secretary

(Organic Authentication on AADHAR from UIDAI Server)
TPAV # A54V5WXS95



CONDITIONS PERTAINING TO WATER (PREVENTION & CONTROL OF POLLUTION) ACT 1974 :-

1. The daily quantity of trade effluent generation shall not exceed **1850.0 KL/day**, and the daily quantity of sewage generation shall not exceed **840.0 KL/day**.

2. Trade Effluent Treatment:-

The applicant shall provide comprehensive effluent treatment system and maintain the same properly to achieve following standards-

pH	Between	5.5 – 9.0	TDS	Not exceed	2100 mg/l.
Suspended Solids	Not exceed	100 mg/l.	Chlorides	Not exceed	1000 mg/l.
BOD ₃ Days 27 °C	Not exceed	30 mg/l.			
COD	Not exceed	250 mg/l.			
Oil and grease	Not exceed	10 mg/l.			

For other parameters general standards of discharge as notified under EP Act 1986 notified by MPPCB from time to time shall be applicable

3. Sewage Treatment :-

The applicant shall provide comprehensive sewage treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-

pH	Between	6.5 – 9.0
Suspended Solids	Not exceed	100 mg/l.
BOD ₃ Days 27 °C	Not exceed	30 mg/l.
COD	Not exceed	250 mg/l.
Oil and grease	Not exceed	10 mg/l.
Fecal Coliform (MPN/100ml)	Not exceed	1000

4. The effluent shall be treated up to prescribed Standards and reuse in the process, for cooling and for green belt devolvement/gardening within premises. Hence **zero discharge condition** shall be practiced. In no case treated effluent shall be discharged outside of industry/unit premises.

5. Water meter preferably electromagnetic/ultrasonic type with digital flow recording facilities shall be installed separately for category wise consumption of water for Industrial cooling/boiler feed, mine spray, process & domestic purposes and data shall be submitted online through XGN monthly patrak/statements. The industry/unit shall also monitor the treated wastewater flow and report the same online through monthly patrak/statements.

Sr	Water Code (Qty in KLD)	WC :	WWG :	Water Source
1	Boiler Feed	26175.680	2690.0	Tawa River
2	Cooling Water	787.249	20.0	
3	Domestic Purpose	21462.083	1120.0	
4	Manufacturing Process	3141.082	840.0	
		785.271	710.0	

6. Any change in production capacity, process, raw material used etc. and for any enhancement of the above prior permission of the Board shall be obtained. All authorized discharges shall be consistent with terms and conditions of this consent. Facility expansions, production increases or process modifications which result new or increased discharges of pollutants must be reported by submission of a fresh consent application for prior permission of the Board.

7. All treatment/control facilities/systems installed or used by the applicant shall be regularly maintained in good working order and operate effectively/efficiently to achieve compliance of the terms and conditions of this consent

8. The specific effluent limitations and pollution control systems applicable to the discharge permitted herein are set forth as above conditions.

9. Compilation of Monitoring data-

i. Samples and measurements taken to meet the monitoring requirements specified above shall be representative of the volume and nature of monitored discharge.

ii. Following promulgation of guidelines establishing test procedures for the analysis of pollutants, all sampling and analytical methods used to meet the monitoring requirements specified above shall conform to such guidelines unless otherwise specified sampling and analytical methods shall conform to the latest edition of the Indian Standard specifications



the American Public Health Association, New York U.S.A. shall be used.

iii. The applicant shall take samples and measurement to meet the monthly requirements specified above and report online through XGN the same to the Board.

10. Recording of Monitoring Activities & Results-

i. The applicant shall make and maintain online records of all information resulting from monitoring activities by this Consent.

ii. The applicant shall record for each measurement of samples taken pursuant to the requirements of this Consent as follows:

- (i) The date, exact place and time of sampling
- (ii) The dates on which analysis were performed
- (iii) Who performed the analysis?
- (iv) The analytical techniques or methods used and
- (v) The result of all required analysis

iii. If the applicant monitors any Pollutant more frequently as is by this Consent he shall include the results of such monitoring in the calculation and reporting of values required in the discharge monitoring reports which may be prescribed by the Board. Such increased frequency shall be indicated on the Discharge Monitoring Report Form.

iv. The applicant shall retain for a minimum of 3 years all records of monitoring activities including all records of Calibration and maintenance of instrumentation and original strip chart regarding continuous monitoring instrumentation. The period of retention shall be extended during the course of any unresolved litigation regarding the discharge of pollutants by the applicant or when requested by Central or State Board or the court.

11. Reporting of Monitoring Results:-

Monitoring Information required by this Consent shall be summarized and reported by submitting a Discharge Monitoring report on line to the Board.

12. Limitation of discharge of oil Hazardous Substance in harmful quantities:-

The applicant shall not discharge oil or other hazardous substances in quantities defined as harmful in relevant regulations into natural water course. Nothing in this Consent shall be deemed to preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses.

13. Limitation of visible floating solids and foam:-

During the period beginning date of issuance the applicant shall not discharge floating solids or visible foam.

14. Disposal of Collected Solid waste/sludge-

All hazardous waste/sludge shall be disposed of as per the Authorization issued under Hazardous & other waste (M&TM) Rules 2016. And/other Solids Sludges, dirt, silt or other pollutant separated from or resulting from treatment shall be disposed of in such a manner as to prevent any pollutant from such materials from entering any such water Any live fish, Shall fish or other animal collected or trapped as a result of intake water screening or treatment may be returned to eaters body habitat.

15. Provision for Electric Power Failure-

The applicant shall assure to the consent issuing authority that the applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent.

16. Prohibition of By pass system of treatment facilities-

The diversion or by-pass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except:

- i. where unavoidable to prevent loss of life or severe property damage, or
- ii. Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

17. Unit management shall submit the information online through XGN in reference to compliance of consent conditions.

Additional Water condition:-

- 1. Industry shall identify and sealed any leakages from different locations in unit premises (if any).**
- 2. The oxidation pond has to be cleaned regularly.**
- 3. Industry shall maintain all lines carrying effluent to stop any spillage.**
- 4. Industry shall install electro-magnetic digital flow meter & separate electric meter in ETP.**



CONDITIONS PERTAINING TO AIR (PREVENTION & CONTROL OF POLLUTION) ACT 1981 :-

1. The Unit management shall provide comprehensive air pollution control system consisting of control equipments as per the proposal submitted to the Board with reference to generation of emission and same shall be operated & maintained continuously so as to achieve the level of pollutants to the following standards:-

Name of section	No. of boilers	Capacity	Stack height (m)	Fuel	Control equipment to be installed	emissions (mg/Nm ³)
BH- I	3 Nos.	5 TPH (Each)	30	Furnace Oil-100 ltr/hr	Industry shall install lime bed quenching system for control of generated SO₂ & Shift to cleaner fuel in time bound manner as use of FO as fuel is now restricted.	P.M. - 50 mg/Nm³ SO₂ - 100 mg/Nm³ NO_x - 50 mg/Nm³
BH-II	3 Nos.	10 TPH (Each)	30	Furnace Oil-200 ltr/hr		
	1 Nos.	5 TPH (Each)		Furnace Oil-100 ltr/hr		
BH-III	3 Nos.	3 TPH (Each)	30	Furnace Oil-65 ltr/hr		
BH-IV	2 Nos.	3 TPH (Each)	30	Furnace Oil-65 ltr/hr		
D.G. Sets	--	100 KVA	4	HSD-15 ltr/hr	Acoustic Enclosure	As per EPA rules 1986 amended up to date
Driers	--	--	15	--	Bag Filter	PM- 50 mg/Nm ³
Material Handling	--	--	6	--	Scrubber	PM- 50 mg/Nm ³
Nitration (reaction vessel)	--	--	12	--	Scrubber	NO _x - 50 mg/Nm ³
Nitration (absorption tower- 3 nos.)	--	--	18	--	Scrubber	NO _x - 50 mg/Nm ³

2. Ambient air quality at the boundary of the industry/unit premises shall be monitored and reported to the Board regularly on quarterly basis: The Ambient air quality norms are prescribed in MoEF gazette notification no. GSR/826(E), dated: 16/11/09. Some of the parameters are as follows:

- a. Particulate Matter (less than 10 micron) - 100 µg/m³ (PM10 µg/m³ 24 hrs. basis)
- b. Particulate Matter (less than 2.5 micron) - 60 µg/m³ (PM2.5 µg/m³ 24 hrs. basis)
- c. Sulphur Dioxide [SO₂] (24 hrs. Basis) - 80 µg/m³
- d. Nitrogen Oxides [NO_x] (24 hrs. Basis) - 80 µg/m³
- e. Carbon Monoxide [CO] (8 hrs. Basis) - 2000 µg/m³

3. The Unit management shall take adequate measures for control of noise level generated from industrial activities within the premises less than 75 dB(A) during day time and 70 dB(A) during night time.

4. The Unit management shall make the necessary arrangements for control of the fugitive emission from any source of emission/section/activities.

5. All other fugitive emission sources such as leakages, seepages, spillages etc shall be ensured to be plugged or sealed or made airtight to avoid the public nuisance.

6. The Unit management shall ensure all necessary arrangements for control of odour nuisance from the industrial activities or process within premises

7. All the internal roads shall be made pucca to control the fugitive emissions of particulate matter generated due to transportation and internal movements. Good housekeeping practices shall be adopted to avoid leakages, seepages, spillages etc.

8. Unit management shall take effective steps for extensive tree plantation preferably of the local tree species within or around the industry/unit premises for general improvement of environmental conditions and as stated in below.

(Minimum number of plants to be planted by the unit:-5984289)

Additional Air condition:-



GENERAL CONDITIONS:

1. The non hazardous solid waste arresting in the industry/unit/unit premises sweeping, etc. be disposed off scientifically so as not to cause any nuisance/pollution. The applicant shall take necessary permission from civic authorities for disposal to dumping site. If required.

Non Hazardous Solid wastes:-

Type of waste	Quantity	Disposal
Scrap/ Plastic packing material wood, card board, gunny bogs etc	Record should be maintained	Sale to authorized party/As Per CPCB. MoEF Guide lines / Others.

2. The applicant shall allow the staff of Madhya Pradesh Pollution Control Board and/or their authorized representative, upon the representation of credentials:

- To inspect raw material stock, manufacturing processes, reactors, premises etc to perform the functions of the Board.
- To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.
- To have access at reasonable times to any records required to be kept under the terms and conditions of this Consent.
- To inspect at reasonable times any monitoring equipment or monitoring method required in this Consent: or,
- To sample at reasonable times any discharge or pollutants.

3. This consent is transferable in nature, in case of any change in ownership / management, the new owner / partner / directors / proprietor shall immediately apply for the consent with new requisite information.

4. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

5. Unit management shall install separate electric metering arrangement for running of pollution control devices and this arrangement shall be made in such fashion that any non functioning of pollution control devices shall immediately stop electric supply to the production and shall remain tripped till such time unless the pollution control device/devices are made functional. The record of electricity consumption for running of pollution control equipment shall be maintained and submitted to the Board every month

6. This consent is granted in respect of Water pollution control Act 1974 or Air Pollution Control act, 1981 only and does not relate to any other Department/Agencies. License required from other Department/Agencies have to be obtained by the unit separately and have to comply separately as per there Act / Rules.

7. Balance consent fee, if any shall be recoverable by the Board even at a later date.

8. The applicant shall submit such information, forms and fees as required by the board not later than 180 day prior to the date of expiration of this consent.

9. The Unit management shall establish a separate environmental cell, headed by senior officer of the unit for reporting the environmental compliances. The industry/ Unit shall submit environmental statement for the previous year ending 31st March on or before 30th September every year to the Board.

10. Unit management shall obtain membership of Emergency Response Center of the Board if needed.

11. Knowingly making any false statement for obtaining consent or compliance of consent conditions shall result in the imposition of criminal penalties as provided under the section 42(g) of the Water Act or section 38 (g) of the Air Act.

12. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to, the following :

- Violation of any terms and conditions of this Consent.
- Obtaining this Consent by misrepresentation of failure to disclose fully all relevant facts.
- A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

13. On violation of any of the above-mentioned conditions the consent granted will automatically be taken as canceled and necessary action will be initiated against the industry.



Additional condition:-

1. Unit management shall strictly follows the E-waste Management Rules, 2016 for the disposal of e-Waste.
2. Unit management shall strictly follows the Plastic waste management Rules, 2016 for the disposal of Plastic Waste.
3. Unit management shall strictly follows the the Batteries (Management and Handling) Rules 2001.

Renewal of Consent as required under the Water (Prevention & Control of Pollution) Act, 1974 & The Air (Prevention & Control of Pollution) Act, 1981 is granted to your industry subject to fulfillment of all the conditions mentioned above. For renewal purpose you shall have to make an application to this Board through XGN at least Six months before the date of expiry of this consent. The applicant without valid consent (for operation) of the Board shall not bring in to use any outlet for the discharge of effluent and gaseous emission.

For and on behalf of
M.P. Pollution Control Board



(Organic Authentication on AADHAR from UIDAI Server)
TPAV # A54V5WXS95

ACHYUT ANAND MISHRA
Member Secretary

**REGIONAL OFFICE,
M.P POLLUTION CONTROL BOARD,
Plot No 28C, Sector New industrial area, Mandideep, Distt. Raisen
[Ph:07480-292564] Mail: romppcbmandideep@gmail.com**

WATER ANALYSIS REPORT

Report No. 859-860/24

Sample From – M/s Ordnance Factory, Itarsi

Sample Description- (i) U/s of Natural water (Rainy water) passing through township
(ii) D/s of Natural water (Rainy water) passing through township

Sample collected by – CPCB, MPPCB team

Date of Collection – 03/10/2024

Date of Receipt - 04/10/2024

Date of Analysis - 04/10/2024

Analysed by-P. kothari, Jr.Sc

S.No	Parameter	Unit	Result (i)	Result (ii)	Remark
1	Colour	-	Dirty	Dirty	Water Quality as per IS2296-1982 found to be of category B- Outdoor Bathing
2	Odour	-	OL	OL	
3	PH	-	7.42	7.66	
4	Chloride	mg/L	24.63	38.43	
5	Total Solids	mg/L	198	302	
6	Total Dissolved Solids	mg/L	166	248	
7	Total Suspended Solids	mg/L	32	54	
8	DO	mg/L	5.4	5.2	
9	BOD (3 days at 27°C)	mg/L	1.9	2.4	
10	COD	mg/L	19.6	29.4	


Analyst


Lab Incharge
MPPCB, Mandideep.

REGIONAL OFFICE,
M.P POLLUTION CONTROL BOARD,
Plot No 28C, Sector New industrial area, Mandideep, Distt. Raissen
[Ph:07480-292564] Mail: romppcbmandideep@gmail.com

WATER ANALYSIS REPORT


Report No.857/24

Sample From – M/s Ordanance Factory, Itarsi
Sample Description- (i) Pond water near Kendriya Vidyalaya
Sample collected by – CPCB, MPPCB team
Date of Collection – 03/10/2024
Date of Receipt - 04/10/2024
Date of Analysis - 04/10/2024

Analysed by- P. kothari, Jr.Sc

S.No	Parameter	Unit	Result (i)	Remark:
1	Turbidity	NTU	7.60	Water Quality as per IS2296-1982 found to be of category B-Outdoor Bathing
2	Colour	-	CL	
3	Odour	-	OL	
4	Spec. Conductivity	µmhos/cm	217	
5	PH	-	8.26	
6	Total Alkalinity	mg/L	104	
7	Total Hardness	mg/L	88	
8	Calcium Hardness	mg/L	74	
9	Magnesium Hardness	mg/L	14	
10	Chloride	mg/L	15.76	
11	Total Solids	mg/L	174	
12	Total Dissolved Solids	mg/L	146	
13	Total Suspended Solids	mg/L	28	
14	Nitrate Nitrogen	mg/L	0.20	
15	DO	mg/L	5.8	
16	BOD (3 days at 27°C)	mg/L	1.0	
17	COD	mg/L	9.8	
18	Calcium	mg/L	29.6	
19	Magnisium	mg/L	3.41	


Analyst


Lab Incharge
MPPCB, Mandideep.

Annexure-IX

सं.21/मेंडि/आ.नि.इ./ए.एच.आर.
आ.नि.चिकित्सालय, इटारसी
दिनांक 09.10.2024

प्रति,

मुख्य महाप्रबंधक
आयुध निर्माणी इटारसी

विषय: प्रदूषित जल जनित बीमारी से पीड़ित व्यक्तियों की जानकारी के सम्बंध में।

संदर्भ: (i) सं.4000/क्यू(सीपी&एपी)/ओएफआई, दिनांक 09.10.2024

(ii) सं.21/मेंडि/आ.नि.इ./ए.एच.आर., दिनांक 22.05.2024

उपरोक्त विषयांतर्गत, यह सूचित किया जाता है कि, विगत कई वर्षों से अब तक केन्द्रीय विद्यालय आनिइ के किसी छात्र/छात्रा तथा आनिइ स्टेट परिसर में निवास करने वाले व्यक्तियों का स्वास्थ्य, प्रदूषित जल जनित गंभीर बीमारी से खराब नहीं हुआ है।

स्कूली छात्र/छात्राओं एवं कर्मचारियों का स्वास्थ्य परिक्षण वर्ष में दो बार किया जाता है। स्वास्थ्य परिक्षण के दौरान अभी तक कोई प्रदूषित जल जनित गंभीर बीमारी से पीड़ित व्यक्ति नहीं पाया गया है। निर्माणी परिसर में निवासरत व्यक्तियों के वार्षिक स्वास्थ्य रिपोर्ट इस पत्र के साथ प्रेषित है।

संलग्नक: वार्षिक स्वास्थ्य रिपोर्ट '2023-24



(भोला प्रसाद)
मुख्य चिकित्सा अधिकारी
आ.नि.चिकित्सालय, इटारसी
IOFHS
CHIEF MEDICAL OFFICER I/C
ORDNANCE FACTORY HOSPITAL ITARSI

भारत सरकार
रक्षा मंत्रालय
भारतीय आयुध निर्माणियां
Government of India
Ministry of Defence
Indian Ordnance Factories



आयुध निर्माणी
आयुध नगर
इटारसी - 461 122 (म.प्र.). भारत
Ordnance Factory
Ayudh Nagar
Itarsi - 461 122 (MP), India

सं.021/मेडि/आ.नि.इ./ए.एच.आर

दिनांक 22/05/2024

प्रति,

निर्देशक स्वास्थ्य सेवाएं
सेक्शन A/M
आयुध निर्माणी बोर्ड
एस.के.बी. रोड कोलकाता
पिन नं. - 700001

Sub : Annual Health Report for the year 2023-2024 submission of.

Annual Health Report for the year 2023-2024 is forwarded here with for your information and necessary action please.

(डॉ. बी. प्रसाद)
प्रभारी/मुख्य चिकित्सा अधिकारी
आयुध निर्माणी चिकित्सालय इटारसी

DR BHOLA PRASAD
IOFHS
CHIEF MEDICAL OFFICER I/O
ORDNANCE FACTORY HOSPITAL ITARSI

Encl : 01 to 24 Sheet.

Ordnance Factory Hospital, Itarsi

Annual Health Report

for the year 2023 - 2024

(Includes reports of (factory1), (Factory 2).....)

(1)

A. POPULATION DATA**1. Employees**

Total number of employees as on 01/04/ 2023 to March 2024

a. FACTORY I

	Factory	Allied Establishments (Specify)	DSC	LAO	KV	Total	Total Previous year (2022 - 23)
FMR beneficiary :	1329	0	165	0	39	1533	1321
CSMA optic :	40	-	-	-	-	40	311
Total :	1369	0	165	0	39	1573	1632

* Beginning of reporting year (e.g for the report of 2011-12 : 01/04/2011)

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

2. Entitled family members

Total number of entitled family members of employees covered under OFMR as on 01/04/2021:-

	Factory	Allied Establishments (Specify)	DSC	LAO	KV	Total	Total Previous year (2022-2023)
Factory I	3987	-	330	-	-	4317	4764
Factory II	-	-	-	-	-	-	-
Factory III	-	-	-	-	-	-	-
Total :	3987	-	330	-	-	4317	4764

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

3. Age group wise distribution of population covered

	-	-	-	-	-	-	-	-	-	-	-	-
Employee					-	-	-	-				
Family	-	-	-	-	-	-	-	-	-	-	-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

(02)

B. IN PATIENT SERVICES**1. Bed strength**

Authorized : 25

Actual : 25

Distribution of beds (Actual):

WARDS		No of beds
Sl No	Name	
1.	Male Ward	08
2.	Female Ward	06
3.	Maternity	01
COMMON ROOMS		-
1.	M.I. Room	04
2.	I.C.U	02
3.	Physiotherapy room	02
4.	Burn	02
	Total	25

NOTE:

Only the beds in the proper wards should be counted against actual bed strength. Beds in Treatment rooms, Examining rooms, casualty, FHC, observation beds (for less than 30 min), Physical therapy, Labor rooms, Recovery rooms (in OT) should NOT be counted against bed strength. Patients in such beds are either not admitted to hospital or admitted against a proper bed in the ward. Common rooms are those which are stand alone rooms/ units which are not proper wards but are serviced by different wards depending upon the patients admitted to them, for eg, officers 'ward', isolation 'ward' etc

1. Admissions

Ward	No of actual beds	Total admissions	Entitled	Non-entitled				Detained Patients
				Total	Category I: (CSMA covered, LAO, KV)	Category II: Factory/ estate related	Category III: Others	
Male	08	26	26	-	-	-	-	--
Female	6	9	9	-	-	-	-	--
2023-2024 Total	14	35	35	-	-	--	---	---
Total Previous Year (2022-23)	25	50	49	-	-	-	-	45

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

As per "OFB Instructions on Patient Care in Ordnance Factory Hospitals & Clinics", all the patients who require treatment in the ward for more than 30 minutes should be admitted to the ward and IV fluids will not be given without the patient being admitted to the ward.

2. Discharges

	Total discharges during the year	Discharged to home	Deaths	Transferred to other hospitals	LAMA	Absconded	Transfer rate	Unplanned Discharge Rate
2023-24	18	18	02 01Bid	15	NIL	NIL	83.33	0
Previous Year (2022-23)	50	31	01Bid	18	---	---	36	0

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Discharges include deaths, transfer outs, LAMA, absconded; it does not include brought in dead cases.

Transfer rate: (Total No of in-patients transferred to other hospitals during the year/ Total No of discharges during the year) x 100

Unplanned Discharge Rate: (Total No of unplanned discharges during the year/ Total No of discharges during the year) x 100. ('LAMA' and 'absconded' constitute unplanned discharges)

(4)

3. Deaths

Death	Total No during the year 2023-24	Rate	Previous Year (2022 - 23)	
			No.	Rate
Gross death (Total no deaths in hospital during the year)	02	11.11	0	0
Net death (Total no deaths occurring \geq 48 hours after admission in hospital during the year)	02	11.11	0	0
Post Operative Death	----	----	----	----
Anesthesia Death	----	----	----	----
Brought in dead	01	-	01	-
Death in other hospitals within 01 hr of transfer from OF hospital	01	-	-	-
Death in Ambulance	Nil	-	-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Gross death rate: (Total no. of deaths in the hospital during the year / Total no of discharges in the hospital during the year) x 100

Net death rate: (Total no. of deaths occurring \geq 48 hours after admission in the hospital during the year / Total no of discharges in the hospital during the year) x 100

Deaths in ambulance during transfer out to other hospitals or found dead on arrival at other hospital will be considered as death in transferring O.F hospital.

Discharges include deaths, transfer outs, LAMA, absconded; it does not include brought in dead cases.

Post Operative Death: Total no of deaths within 10 days after surgery during the year

Post Operative Death Rate: Total no of deaths within 10 days after surgery during the year / Total no. of surgeries performed during the year

Anesthesia Death: Total no of deaths caused by anesthetic agents during the year within 10 days after surgery

Anesthesia Death Rate: Total no of deaths caused by anesthetic agents during the year / Total no of cases to whom an anesthetic agents were administered during the year

(5)
5. Bed Occupancy Rate, Average Length of Stay (ALS) & Bed Turnover Rate

Hospital:

	Authorized Bed Strength	Total no of discharges for the year	Average Daily Bed Occupancy	Bed Occupancy Rate	Average Length of Stay (ALS)	Bed Turnover Rate	Highest Daily Bed occupancy: In Number & (Rate)	Lowest Daily Bed Occupancy: In Number & (Rate)
2023-24	25	18	0.04	0.16	1.08	1.28	9-0.16	1-0.8
Previous Year (2022-23)	25	50	0.19	0.76	1.42	2.00	0.76	0.38

Ward wise:

Ward	Authorized Bed Strength	Total no of discharges for the year	Average Daily Bed Occupancy	Bed Occupancy Rate	Average Length of Stay (ALS)	Bed Turnover Rate	Highest Daily Bed occupancy: In Number & (Rate)	Lowest Daily Bed Occupancy: In Number & (Rate)
Male	8	14	0.0375	0.64	1.07	1.75	9-0.375	1-0.8
Female	6	4	0.01	0.16	1.1	0.06	3-0.16	1-0.8

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Bed occupancy of the day = Beginning census at 12 AM of the day + admissions during the day (including short admissions).

Both day of admission and day of discharge would count towards bed occupancy.

Total Bed Occupancy of the year = total of daily bed occupancy for the year.

Average Bed Occupancy = Total Bed Occupancy / no of days in the year

Bed Occupancy Rate = (Average bed occupancy / No of beds) x 100

Average Length of Stay (ALS): Total Bed Occupancy / Total Discharges for the year

Discharges include deaths, transfer outs, LAMA, absconded.

Bed Turnover Rate: Number of Discharges / Actual Bed Strength during the year.

(6)

6. Causes of Admission

Group	Disease	Number of admissions (2023- 24)	No of admissions Previous year (2022 - 23)
I.	Infectious & Parasitic diseases	02	---
II.	Neoplasm's	01	---
III.	Diseases of blood & blood forming organs and immune disorders	---	02
IV.	Endocrine, nutritional and metabolic diseases	---	---
V.	Mental & behavioral disorders	---	---
VI.	Diseases of the nervous system	02	---
VII.	Diseases of the eye	---	---
VIII.	Diseases of the ear	-	---
IX.	Diseases of the circulatory system	01	12
X.	Diseases of the respiratory system	12	04
XI.	Diseases of the digestive system	07	15
XII.	Diseases of skin and subcutaneous tissue	-	-
XIII.	Diseases of musculoskeletal system	03	13
XIV.	Diseases of the genito-urinary system	-	--
XV.	Pregnancy, childbirth and the puerperium	-	---
XVI.	Prenatal diseases	-	--
XVII.	Congenital malformations and chromosomal abnormalities	-	--
XVIII.	Injuries and poisoning	02	01
XIX.	Others	05	04
	TOTAL	35	51

*Data source:**Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources***NOTE:** Adapted from ICD 10: version 2010

(7)
C. OUT-PATIENT SERVICES

1. Outpatient Attendance

a. Factory I:

	FHC 1	FHC 2	EHC I	EHC-II	Total	Total Previous Year (2022-23)
Location	FHC	NIL	Hospital Main	Tawa Dispensary	2023-2024	-
Working Hours	Ist & IInd Shift 8. to 4.30		Round the Clock	Once a week	-	-
Employees	4978	-	5399	-	10377	13339
Family	--	-	4488	-	4488	12210
Non-entitled	396	-	1692	--	2088	2957

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Add more columns for additional FHC/ EHC covered.

Outpatient attendance does not include casualty attendance which is reflected separately.

2. Referrals

	Total Out-patient Attendance	Total Referrals	Referral Rate	For Outdoor consultation: In Number & (Rate)	For indoor treatment/ day care procedure: In Number & (Rate)	For investigation In Number & (Rate)
2023-2024	16953	1296	7.64	544/3.20	726/4.28	26/0.15
Previous Year (2022 - 23)	27904	986	3.53	343/0.82	423/1.76	150/0.53

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE: Referral rate: Total referrals/Total out-patient attendance x 100

3. Medical examinations other than for occupational purposes of employees

	Fitness for joining job/ educational institution etc	Physically handicapped/ Railway concession/ Income tax exemption etc	Others
2023-2024	Nil	--	
Previous Year (2022- 23)	Nil	--	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE: Medical examination related to the occupation of employees is reflected elsewhere.

(8)

D. SPECIALIST SERVICES**1. IOFHS Specialist services:**

SL. No.	Discipline	Specialist/ GDMO	Total no. of Outpatients attended by the Specialist in the specialty	Total no. of In-patients attended by the Specialist In the specialty	Total no. of operations/ procedures performed
1.	----	----	----	----	----
2.	----	----	----	----	----
3.	----	----	----	----	----
4.	----	----	----	----	----
5.	----	----	----	----	----
6.	----	----	----	----	----
7.	----	----	----	----	----
	Total : 2023- 24	-----	NIL	-----	-----
	Total : Previous Year (2022 - 23)	-----	NIL	-----	-----

*Data source:**Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources***2. Visiting Specialist services(2023-2024)**

SL. No.	Discipline	No of specialists	Total number of visits during the year	Total no. of OPD patients attended by the Specialist	Total no. of in- patients attended by the Specialist	Total no. of operations/ procedures performed
1.	Eye	01	18	118	---	-
2.	Dentist	01	47	179	---	25
3.	Medical	01	06	26	-	-
4.	Pediatric	01	03	32	-	-
5.	Gynecologist	-	-	-	-	-
6.	Sonologist	-	-	-	-	-
	2023-24 Total :	-	-	NIL	-	-
	Total : Previous Year (2022 - 23)	---	----	----	-	-

*Data source:**Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources*

(9)
E. SURGERIES

1. Major Surgeries

	Total No of Major surgeries performed	General Surgery	O & G	Orthopedic	ENT	
2023-2024	----	----	----	----	----	----
Previous Year (2022-2023)	----	----	----	----	----	----

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE: Add additional columns for other types of surgery

2. Anesthesia

	Total no of cases to whom anesthetic agents were administered	General Anesthesia	Spinal Anesthesia	
2023-2024	----	----	----	----
Previous Year (2022-2023)	----	----	----	----

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

3. Minor Surgeries/procedures

	Minor surgeries	POPs	I & D	Excisions	Suturing wounds	Dressing/ Strapping	
2023-2024	---	---	03	--	23	1133	
Previous Year (2022-2023)	---	---	---	12	45	1492	

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE: Add additional columns for other types of minor surgeries/procedures

4. Post operative Infection

	Total no of infections in clean surgical cases	Post Operative Infection rate
2023-2024	----	----
Previous Year (2022-2023)	----	----

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE: Post Operative Infection rate: Total no of infections in clean surgical cases/ Total number of surgeries performed during the year

F. INVESTIGATION FACILITIES

		Clinical Laboratory	X ray	USG	ECG	Endoscopy
2023-2024	Hospital	3304	NIL	NIL	454	-
	Out sourced	-	-	-	-	-
	Total	3304	-	-	454	-
Previous Year (2022-2023)	Total	6463	---	-	993	-
	Hospital	6463			993	-
	Out sourced	-	-	-	-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Add columns other investigation facilities available such as treadmill,

G. PHYSIOTHERAPY

	Total procedures	Infra-red	Short wave diathermy	Traction	Wax bath	Interferential therapy	Static by cycle/ shoulder wheel etc	Moist Heat
2023-2024	91	--	11	Nil	Nil	Nil	22	Nil
Previous year (2022-2023)	---	--	---	--	--	-	---	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Add columns other physiotherapy procedures.

H. EMERGENCY SERVICES**1. Casualty attendance**

	Total	Employees	Families	Non-entitled
2023-2024	7089	2109	4488	492
Previous year (2022-23)	6297	2428	3372	497

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

2. Ambulance Services**Factory 1**

	Total No of ambulances (including patient carrying vehicles) authorized	No of Ambulances available					
		Departmental	Total weekly shifts covered	Hired	Total weekly shifts covered	No of Patient carrying vehicles hired	No of A/C ambulances
2023-24	04	04	03	Nil	Nil	Nil	02
Previous year (2022-23)	04	04	03	-	---	----	02

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

3. First Aid services**Factory 1**

Years	Total no of occasions First aid cover given	Firing/ testing etc	Sports events	Functions/ gatherings
2023-24	31	18	11	06
Previous year (2022 - 23)	-	05	10	08

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

(12)

I. FAMILY WELFARE ACTIVITIES

1. Family Welfare Center

Authorization: Non-Authorized/Authorized – Class I/ Class II

2. Maternal care

Years	No of ante natal registrations	No. of antenatal patients who had 3 antenatal checkups	No. of antenatal patients who had 2 doses of inj.TT	No of deliveries			OF hospital deliveries				
				Institutional		Home	Live born			Still born	Abortion
				OF hospital	Other hospitals		<2 kg	2-2.5 kg	>2.5 kg		
2023-2024	220	-	-	Nil	-	-	-	-	-	-	-
Previous year (2022-23)	302	-	-	---	Nil	-	-	-	-	-	-

Years	Total no of Deaths of Obstetric patients	No of Neonatal Deaths	Maternal Death Rate	Neonatal Death Rate
2023-2024	-	-	-	-
Previous year (2022-23)	-	-	-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Maternal Death Rate: Total no of Deaths of Obstetric patients during the year/ Total discharges (including deaths) of obstetric patients during the year.

Neonatal Death Rate: Total no of deaths of neonates during the year/ Total viable newborns discharged (including deaths) during the year

3. Family Planning services:

Years	No. of eligible couples	Users of Condoms	No of users of OCPs	IUCD	Tubectomy	Vasectomy	Infertility	MTP
2023-2024	-	-	-	-	-	-	-	-
Previous year (2022-23)	-	-	-	-	-	-	-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

Users of condoms (CC) = No. of condoms distributed/72

Users of OCP = No. of cycles of OCP distributed/ 13

4. Vaccination

Years		BCG	DPT 3 rd Dose	Polio 3 rd Dose	Measles	DPT Booster	DPT 2 nd Booster	TT 5yrs	TT 10yrs	Hepatitis B	Any other
2023-2024	349	----	70	70	60	32	33	35	09	40	-
Previous year (2022-23)	No of children	00	39	39	---	60	53	48	01	---	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

5. House visits

	Total no of houses	Houses visited	Percentage of house visit
2023-2024	-	-	-
Previous year (2022-23)	-	-	-

(14)

J. PUBLIC HEALTH ACTIVITIES**1. Medical Examination of School Children**

Years	No of schools	No of school children examined
2023-2024	02	982
Previous year (2022-2023)	01	150

*Data source:**Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources***1. Health Education Programmers' conducted:**

Years	Total no of programmers'	OFIL/ HRD related	Others
2023-2024	-	-	-
Previous year (2022-2023)	-	---	-

*Data source:**Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources***1. Health Camps**

Years	Nature of health camp	Partners if any	Number of camps	No of persons attended	Entitled	Non-entitled
2023-24	HCG Camp	Nagpur	01	06	---	---
	EYE Camp	LBS/Bhopal	01	86	---	---
	Mutti.Sp. Camp	LBS/Bhopal	01	130	---	---
	Blood Donation Camp	SPM Itarsi (Rec cross society)	01	21		
Previous year (2022-2023)	-	-	01	186	150	36

*Data source:**Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources***4. Vector Control**

	No of rounds of fogging	No of rounds of house to house spraying	No of rounds of Anti-larval activities
2023-24	-	-	---
Previous year (2022-23)	---	---	---

5. Other activities**NOTE**

Mention other significant public health activities undertaken.

(15)
K. OCCUPATIONAL HEALTH SERVICES

1. Medical Examinations of Employees

Factory I

	Number of Employees	Medical examination for hazardous jobs	Other annual medical examinations	Employees who underwent health check up		Employees who did not undergo health check-up during the last 3 years	
				Number	Percentage	Number	Percentage
2023-24	Factory	1210	259	1469	14.69	-	-
	Allied establishments	-	-			-	-
	DSC		164			-	-
	LAO	-	-			-	-
	KV	-	-			-	-
	Total	1210	423	--	-	-	-
Previous year (2022-23)	Total	1576	531	1768		-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

2. Factory Accidents

Factory I

		Total number of employees	Total number of accidents	By Severity				By type		
				Fatal	Serious	Major	Minor	Burns/ Blasts	Electrical	Injuries
2023-24	Number	1533	02	NIL	NIL	01	01	-	-	02
	Rate per thousand									
Previous year (2022-23)	Number	1492	04	--	--	01	03	--	-	02
	Rate per thousand	---	---	--	-	--	---	---	-	--

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

As per "OFB Instructions on Patient Care in Ordnance Factory Hospitals & Clinics", ALL the factory accident patients, who are unfit for duty, should be admitted to the hospital initially.

For the purpose of 'Rate per thousand', the total number of Factory employees should be considered.

Add additional table/s for factories more than one.

3. Disability due to non-fatal Factory Accidents

Factory I

		Number of hospital admission days			Total number of man days lost	Total percentage of permanent disability
		At factory hospital	At other hospitals	Total		
2023-24	Number	-	-	-	-	-
	Rate per thousand	-	-	-	-	-
Previous year (2022-23)	Number	---	-	-	-	-
	Rate per thousand	-	-	-	-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

4. Notifiable Occupational Diseases

Factory 1

	Notifiable occupational disease as per factories rules of the state	No of employees Working in areas with potentiality for the notifiable occupational disease	No of employees who underwent medical examination for notifiable occupational diseases	No of patients detected to have notifiable occupational diseases	Total days of hospitalisation (including other hospitals)	Total number of mandays lost	Total percentage of permanent disability
2023-24	Total	1210	259	-	-	-	-
Previous year (2022- 23)	Total	782	1565	-	-	-	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

6. Non communicable disease burden**Factory 1**

Total number of employees examined:

Disease	Total	New cases detected	Old cases	Out of Old cases, under regular treatment: Number (Percentage)	Out of those under regular treatment, under control: Number (Percentage)
Hypertension	361	---	--	---	-
Diabetes mellitus	248	-	-	---	-
Physical inactivity	-		-	-	-
Tobacco use	50		-	-	-
High cholesterol levels	05		-	-	-
Obesity (BMI \geq 27)	05		-	-	-
Overweight (BMI 23-27)	10		-	-	-
Underweight (BMI < 18.5)	05		-	-	-
Cardio-Vascular Diseases (CAD, Stroke, PVD)	13		-	-	-
Bronchial asthma/ COPD	32	-	-	---	-
Cancers	---	-	-	---	-
Chronic kidney disease	-		-	----	-
Chronic liver diseases	02		-	--	-
Mental disorders	02		-	---	-

*Data source:**Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources***NOTE:**

This data is to be derived from medical examination of the employees

Add additional table/s for factories more than one.

6. First Aid Education Programmers'**Factory 1**

	No of sessions	No of hours
2023-2024	---	---
Previous year (2022-23)	13/06/22 to 17/06/22	7 ½ hrs-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table /s for factories more than one.

7. Referral from FHC to OFH**Factory 1**

	To OFH for treatment	To OFH for investigations	To outside hospitals
2023-2024	17	---	---
Previous year (2022 -23)	23	20	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

7. Mandays lost due to sickness**Factory 1**

	No of medical certificates issued by MOs of O F hospital	No of man days lost	Rate per thousand
2023-2024	400	1500	266.6
Previous year (2022 -23)	300	1000	3.3

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

Add additional table/s for factories more than one.

7. Causes of death & Invalidment - other than Factory accidents and Occupational diseases

Factory 1

Group	Disease	Death	Invalidment	Previous year (2022-23)	
				Death	Invalidment
I.	Infectious & Parasitic diseases	-	-	-	-
II.	Neoplasm's	01	-	-	-
III.	Diseases of blood & blood forming organs and immune disorders	-	-	-	-
IV.	Endocrine, nutritional and metabolic diseases	-	-	-	-
V.	Mental & behavioral disorders	-	-	-	-
VI.	Diseases of the nervous system	-	-	-	-
VII.	Diseases of the eye	-	-	-	-
VIII.	Diseases of the ear	-	-	-	-
IX.	Diseases of the circulatory system	-	-	-	-
X.	Diseases of the respiratory system	-	-	-	-
XI.	Diseases of the digestive system	-	-	-	-
XII.	Diseases of skin and subcutaneous tissue	-	-	-	-
XIII.	Diseases of musculoskeletal system	-	-	-	-
XIV.	Diseases of the genitor-urinary system	-	-	-	-
XV.	Pregnancy, childbirth and the puerperium	-	-	-	-
XVI.	Perinatal diseases	-	-	-	-
XVII.	Congenital malformations and chromosomal abnormalities	-	-	-	-
XVIII.	Injuries and poisoning	-	-	-	-
XIX.	Others (BID)	-	-	-	-
	TOTAL	01	-	Nil	-

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE: Adapted from ICD 10: version 2010

Add additional table/s for factories more than one.

L. COMMUNICABLE DISEASES

Group	Disease	Total no of patients
1.	Acute flaccid paralysis/ Polio	-
2.	AIDS (HIV +)	-
3.	Chicken Pox	2
4.	Cholera like diarrhea	725
5.	Dengue/ hemorrhagic fever	03
6.	Diphtheria	-
7.	Dysentery	03
8.	Encephalitis	-
9.	Hepatitis	02
10.	Herpes zoster	-
11.	Fever syndrome more than 6 days	699
12.	Leprosy	-
13.	Malaria	-
14.	Measles	-
15.	Meningitis: pyogenic and non-pyogenic	-
16.	Mumps	-
17.	Rabies	-
18.	Rheumatic fever	-
19.	Tetanus in older age	-
20.	Tetanus neonatorum	-
21.	Tuberculosis	-
22.	Whooping cough	-
23.	Ac. Respiratory Infection	730
24.	Enteric fever	49

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

NOTE:

The above list is as per National Surveillance Programme for Communicable Diseases. Any additional diseases notified by State health authorities may be added.

The data should be collected on case basis by name.

1. Staff Position as on 01 April, 2023 TO March 2024

Annexure I

a. Hospital - Nursing and Paramedical staff

Sl no	Post	Sanctioned	Available	Deficiency	Excess
1.	Matron	01	01	-	-
2.	Sr Nurse Gr. I	02	03	-	01
3.	Staff Nurse	-	-	-	-
4.	Public Health Nurse	-	00	-	-
5.	Staff Nurse. II	04	04	-	-
6.	Midwife	03	-	03	-
7.	Physiotherapist	01	-	01	-
8.	Pharmacist (NFG)	-	0	-	-
9.	Pharmacist	06	02	04	-
10.	Radiographer	01	-	01	-
11.	Lab Technician	01	01	-	-
12.	Blood Transfusion Asstt.	-	-	-	-
13.	Ward Master	-	-	-	-
14.	Operation Room Technician	-	-	-	-
15.	Operation Room Assistant	-	-	-	-
16.	Medical Assistant	05	03	02	-
17.	Ward Sahayak	04	-	04	-
18.	Ambulance Driver SG	01	-	01	-
19.	Ambulance Driver Gr I	02	-	02	-
20.	Ambulance Driver Gr II	02	01	-	-
21.	Ambulance Driver OG	01	02	-	-

Common Category Staff

Sl. no.	Post	Sanctioned	Available	Deficiency	Excess
1.	Clerk	02	02	0	01 Paralyze patient.
2.	Store Keeper	01	01	-	-
3.	Peon	02	-	02	-
4.	Cook	02	01	01	Provided by OFI Factory after Corporatization
5.	Masalchi	---	-	---	-
6.	Dhobi	---	-	---	-
7.	Mali	---	-	---	-
8.	Barber	---	-	---	-
9.	Durwan	---	-	---	-
10.	Sweeper	---	---	---	Provided by OFI Factory after Corporatization
11.	Laboure	---	---	---	Provided by OFI Factory after Corporatization
12.	Painter	-	---	-	-
13.	MTS	05	01	04	-
	Total	12	04	08	-
14.	PA/ PS	-	-	---	-

* Beginning of reporting year (e.g for the report of 2011-12 : 01/04/2011

NOTE: Includes the FHC and EHCs of the Hospital. Use separate sheets for the FHCs and EHCs (if any) of the dependent factories.

b. Factory Health Organization

Sl no	Post	Sanctioned	Available	Deficiency	Excess
1.	Supervisor	-	-	-	-
2.	Clerk	-	-	-	-
3.	Muccaddam	-	-	-	-
4.	Laborer	-	-	-	-

c. Family Welfare Center

Sl no	Post	Sanctioned	Available	Deficiency	Excess
1.	Full time Lady Medical Officer	-	-	-	-
2.	Part time Lady Medical Officer				
3.	Family welfare Extension Educator	-	-	-	-
4.	Lady Health Visitor				
5.	Storekeeper-cum-Clerk	-	-	-	-
6.	Attendant				
7.	Part time Sweeper	-	-	-	-

2. Human Resource Development

	CME/ Clinical meeting/ Professional update programmers attended			Other programmes attended		
	NADP/ OFIL/ Fy	External	In-house	NADP/ OFIL/ Fy	External	In-house
Medical Officers	--	-		-	-	
Matrons	-	-		-	-	
Nursing staff	-	-	-	-	-	
Paramedical staff (Technical)*	--	-		-	-	
Others	-	-		-	-	

* Lab technicians, Pharmacists, Radiographers

Data source:

Data Quality: Direct, accurate & reliable / Indirect - estimate from other sources

N. STATUTORY ISSUES**Biomedical waste disposal**

Authorization from State Pollution Control Board valid till date : 31/03/2024

Method of disposal : Out sourced

Brief details of BMW (handling and disposal) system :

Presently the Biomedical waste generated in the OFI Hospital & FHC are collected in different colour code container, through M/s Environment Protection Corporation, Bhopal and treated at a common bio medical waste treatment plant at Bhopal as per an agreement between M/s Environment Protection Corporation, Bhopal & OFI Hospital solid municipal wastes generated in the OFI Hospital are collected at one place for their final disposal by the Yard and Estate Section of the Ordnance Factory Itarsi.

PC PNDT ACT:

Registration for USG available

If yes, valid till

: Online Application No.APPPCP13174

: 04/03/2018 (Next Registration date awaiting, application has already been submitted online)

O. QUALITY SYSTEMS

Any quality system certification accreditation granted to the hospital: Yes/ No -

If yes, give details:

Does the laboratory participates in External Quality Assurance Programmers?: Yes/ No -


If yes, details:

(24)

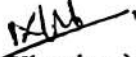
P. ADDITIONAL INFORMATION**NOTE:**

Mention any other significant information regarding new facilities created, new services introduced, events, achievements etc (Photos may be enclosed)


- ❖ Hospital Building and Garden maintaining and some area white wash & Painting.
- ❖ Display of all Staff name plate.
- ❖ Installation of Television in OPD complex for conscious to patients of various type of disease awareness.


(Mrs. Sushila Sadanand/Member)


(Mrs. R. C. Singh/ Matron)


(Dr. M. Khandare)
DO/Member

Medical Officer
Ordnance Factory Hospital
Itarsi


(Dr. B. Prasad)
Chief Medical Officer I/C./Chairman

DR. BHOLA PRASAD
IO FHS
CHIEF MEDICAL OFFICER I/C
ORDNANCE FACTORY HOSPITAL ITARSI

**REGIONAL OFFICE,
M.P POLLUTION CONTROL BOARD,
Plot No 28C, Sector New industrial area, Mandideep, Distt. Raipur
[Ph:07480-292564] Mail: romppcbmandideep@gmail.com**

WATER ANALYSIS REPORT

Report No. 855-856/24

Sample From – M/s Ordnance Factory, Itarsi

Sample Description- (i) Treated water at outlet of ETP

(ii) Treated waste water before going outside of factory premises.

Sample collected by – CPCB, MPPCB team

Date of Collection – 03/10/2024

Date of Receipt - 04/10/2024

Date of Analysis - 04/10/2024

Analysed by-P. kothari, Jr.Sc

S.No	Parameter	Unit	Result (i)	Result (ii)	Acceptable Limit as per water consent
1	Colour	-	Dirty	Dirty	-
2	Odour	-	Sl.unpl.	Sl.unpl.	-
3	PH	-	8.54	7.19	5.5-9.0
4	Chloride	mg/l	260.17	571.59	1000 mg/L
5	Total Solids	mg/l	914	1930	-
6	Total Dissolved Solids	mg/l	836	1814	2100 mg/L
7	Total Suspended Solids	mg/l	78	116	100 mg/L
8	BOD (3 days at 27°C)	mg/l	22	26	30 mg/L
9	COD	mg/l	176.4	196	250 mg/L


Analyst


Lab Incharge

REGIONAL OFFICE,
M.P POLLUTION CONTROL BOARD,
Plot No 28C, Sector New industrial area, Mandideep, Distt. Raipur
[Ph:07480-292564] Mail: romppcbmandideep@gmail.com

WATER ANALYSIS REPORT

Report No.858,861/24

Sample From – M/s Ordnance Factory, Itarsi

Sample Description- (i) Borewell water inside premise of Kendriya Vidyalaya
(ii) Borewell water No 2 near main gate.

Sample collected by – CPCB, MPPCB team

Date of Collection – 03/10/2024

Date of Receipt - 04/10/2024

Date of Analysis - 04/10/2024

Analysed by- P. kothari, Jr.Sc

S.No	Parameter	Unit	Result (ii)	Result (iii)	Acceptable Limit [As per IS:10500:2012]
1	Turbidity	NTU	0.30	0.80	1
2	Colour	-	CL	CL	-
3	Odour	-	OL	OL	-
4	Spec. Conductivity	µmhos/cm	514	575	-
5	PH	-	7.16	6.61	6.5-8.5
6	Total Alkalinity	mg/l	156	178	200
7	Total Hardness	mg/l	148	172	200
8	Calcium Hardness	mg/l	96	102	-
9	Magnesium Hardness	mg/l	52	70	-
10	Chloride	mg/l	83.76	114.31	250
11	Total Solids	mg/l	354	402	-
12	Total Dissolved Solids	mg/l	342	384	500
13	Total Suspended Solids	mg/l	12	18	-
14	Nitrate Nitrogen	mg/l	0.10	0.35	45
15	BOD (3 days at 27°C)	mg/l	0.9	1.0	-
16	COD	mg/l	9.8	9.8	-
17	Calcium	mg/l	38.4	40.8	75
18	Magnesium	mg/l	12.68	17.07	30


Analyst


Lab Incharge



REGIONAL OFFICE
MADHAYA PRADESH POLLUTION CONTROL, BOARD
 Plot no.28,C-Sector New Industrial Area Mandideep,Distt.Raisen
 Ph.07480-232803, E-mail:-romppcbmandideep@gmail.com

AIR ANANALYSIS REPORT

Report No. 163/RL/2024

Sample From: :- M/s Ordnance Factory

Itarsi, Distt-Narmadapuram (M.P.)

Analysed by- R.K.Mishra (Chemist)

S.No.	Description of sample	Date of Monitoring	Collection by	Date of Receive	Date of analysis
1.	Ambient air Monitoring Near Guest House 1 IB.	03.10.2024 To 04.10.2024	Mr. R.S.Bharti (Jr. Scientist) & Anil Mastkar (JLA)	07.10.2024	08.10.2024
2.	Ambient air Monitoring Near PM Shree Kendriya Vidhyalaya.				
3.	Ambient air Monitoring Back Side of N.C.Office.				

Ambient Air Monitoring

S. No.	Parameters	Unit	Result 1	Result 2	Result 3
1.	Respirable Suspended Particulate Matter[PM] ₁₀	µg/M ³	73.36	85.57	140.29
2.	SO ₂	µg/M ³	BDL	BDL	16.65
3.	NO _x	µg/M ³	10.06	13.97	27.94
4.	Particulate Matter[PM] _{2.5}	µg/M ³	22.25	29.87	46.12

Remark:- 1. 140.29 Show that the parameter exceeds the prescribed limit.


Chemist


Lab Incharge

प्रति,

एन० जी० टी० सामिती
प्रकल्प क्रमांक 930/2024

विषय :- प्रकल्प क्रमांक 930/2024 - मवेशी पालन विषय मध्य प्रदेश शासन
के संबंध में कथन।

उपरोक्त विषयवस्तु लेख है जो मंत्री साहब द्वारा अधिकारी द्वारा व्यक्त किया है मंत्री द्वारा एक शिकायत के पत्र पर शासन की न्यूनतम नई दिशाओं को धारण करने के लिए हेतु पर पानी के प्रदूषण, जल प्रदूषण, शुष्कता तथा परिस्थिति नडा पर बुरा असर पड़ रहा है एवं मिट्टी में जल की उत्पादन हो रहा है उष्णकटिबंधीय क्षेत्रों में सिंचन के अभाव में किसानों के पास एक जल संधि है उसमें किसानों को एक जल संधि रासायनिक पानी में जीव जनसंपर्क एवं कोष प्रसंग के अभाव में किसानों में असर महसूस हो रहा है एवं इनके द्वारा ही विभिन्न प्रकार के क्षेत्रों के कार्यवाही, में पानी जल संधि होने की शिकायत है जिसमें सूखी कचरा के जीवन पर भी प्रभाव पड़ रहा है। संबंधित शिकायत को पानी की सुरक्षा के लिए।

उक्त शिकायत के संबंध में लेख है जो उक्त शिकायत मंत्री द्वारा मंत्री को गई है मंत्री द्वारा शिकायत संबंधित संकेत का लेख हेतु जो भी शिकायत के लिए उपयुक्त किया गया है वह धारण करने का कार्य है। उक्त शिकायत मंत्री या संबंधित के किसी भी अधिकारी द्वारा मंत्री को गई एवं शिकायत के संबंधित का समय क्रमिक उपाय करवा दें।

77 इस लावन पत्र के साथ मैं आपका केंद्र का
आवश्यक लेटर हेड प्रस्तुत कर रहे हूँ जो कि रिजर्वेशन
में किए हुए लेटर हेड में उल्लेख है एवं उक्त एन्नाक्षर पर मैं
एन्नाक्षर नहीं हूँ, एवं किसी प्रकार का पत्र नाम भी
लेटर हेड का दुर्भाग्य विभागा है।

आप! रिजर्वेशन विभागा का केंद्र केंद्र है।

संलग्न :- लेटर हेड प्रस्तुत
रिजर्वेशन

दिनांक :- 03/10/2024.

03/10/24
President - In the Union
NAMESH KATEL
S/O SHRI BRIJMOHAN KATEL
M.NO:- 8989413917

अध्यक्ष
आयुध निर्मात्री मजदूर
कार्गिल इंडरसी

INTUC Affi No. IV/12478

INTUC / INDWF

INDWF Affi No. 747/2010⁷⁸

आयुध निर्माणी मजदूर काँग्रेस

पंजीयन क्र. 6290

इंटर यूनियन



अध्यक्ष
महेश पटेल
मो.8989413917



महासचिव
खपेन्द्र सिंह चौहान
मो.9753699434



कार्यालय : क्वार्टर नं. 2047/2, आयुध निर्माणी, इटारसी जिला-होशंगाबाद (म.प्र.) 461122

इंटर पत्र क्र./

दिनांक